



NATIONAL LOK ADALAT CAUSELIST For Saturday The 10<sup>th</sup> July 2021

**COURT NO. 13 (THROUGH VC)**

**SINGLE BENCH (BENCH ID-24812)**

**(BENCH NO. 01)**

**AT 11:00 AM**

**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Lok Adalat**

1	Cont.(Cvl)/688/2017	SARDAR DALJEET SINGH <b>vs</b> THE STATE OF JHARKHAND AND ANR	NIRAJ KISHORE AKSHAY KR MAHATO	NEELAM TIWARY MD. SHAMIM AKHTAR AJIT KUMAR RAHUL KR GUPTA
	CONTEMPT OF COURTS ACT 1971			
2	Cont.(Cvl)/691/2018	MD MAHMUD HASAN <b>vs</b> THE STATE OF JHARKHAND	MD. JALISUR RAHMAN	HIMANSHU KR MEHTA VANDANA SINGH RICHA SANCHITA
	CONTEMPT OF COURTS ACT 1971			
3	Cont.(Cvl)/701/2018	COURT ON ITS OWN MOTION <b>vs</b> SRI SHASHIDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			
4	Cont.(Cvl)/702/2018	COURT ON ITS OWN MOTION <b>vs</b> SRI SHASHIDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/703/2018	COURT ON ITS OWN MOTION <b>vs</b> SRI SHASHIDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			
6	Cont.(Cvl)/704/2018	COURT ON ITS OWN MOTION <b>vs</b> SRI SHREEDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			
7	Cont.(Cvl)/705/2018	COURT ON ITS OWN MOTION <b>vs</b> SRI SHASHIDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			
8	Cont.(Cvl)/706/2018	COURT ON ITS OWN MOTION <b>vs</b> MR SHREEDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			
9	Cont.(Cvl)/707/2018	COURT ON ITS OWN MOTION <b>vs</b> MR SHREEDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			
10	Cont.(Cvl)/708/2018	COURT ON ITS OWN MOTION <b>vs</b> SRI SHASHIDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
	CONTEMPT OF COURTS ACT 1971			

11	Cont.(Cvl)/709/2018	COURT ON ITS OWN MOTION <b>vs</b> MR SHREEDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
		CONTEMPT OF COURTS ACT 1971		
12	Cont.(Cvl)/710/2018	COURT ON ITS OWN MOTION <b>vs</b> MR SHREEDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
		CONTEMPT OF COURTS ACT 1971		
13	Cont.(Cvl)/711/2018	COURT ON ITS OWN MOTION <b>vs</b> SRI SHASHIDHAR MANDAL MANAGING DIRECTOR MINERAL AREA DEVELOPMENT AUTHORITY		
		CONTEMPT OF COURTS ACT 1971		
14	Cont.(Cvl)/875/2018	SHASHI SHEKHAR <b>vs</b> THE MINERAL AREA DEVELOPMENT AUTHORITY THROUGH THE MANAGING DIRECTOR	LUKESH KUMAR PRADEEP KUMAR	BHAWESH KUMAR CHANDRA G. A. BARDHAN
		CONTEMPT OF COURTS ACT 1971		
15	Cont.(Cvl)/194/2019	FATIMA <b>vs</b> THE STATE OF JHARKHAND	SHIV PRASAD	AJIT KUMAR
		CONTEMPT OF COURTS ACT 1971		
16	Cont.(Cvl)/557/2019	RAMNATH PRASAD SHRAMIK <b>vs</b> THE STATE OF JHARKHAND	DEVA KANT RAI ABHIJEET KR SINGH	KRISHNA SHANKAR
		CONTEMPT OF COURTS ACT 1971		
17	Cont.(Cvl)/611/2019	MANORANJAN OJHA <b>vs</b> THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH SUMIT PRAKASH RANJAN KUMAR	VIJAY SHANKAR PRASAD MANISH MISHRA
		CONTEMPT OF COURTS ACT 1971		
18	Cont.(Cvl)/613/2019	MANIK CHANDRA MANDAL <b>vs</b> THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY HEMANT KR. CHAKRABARTY RAVI BHUSHAN SINHA ASHISH KUMAR	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
19	Cont.(Cvl)/615/2019	CHURAMAN PRASAD DANGI <b>vs</b> THE STATE OF JHARKHAND	PRAMOD KUMAR KISHLAY KUMAR	AMIT KUMAR ASHOK KR. SINGH DR.ASHOK KR.SINGH
	IA NO, 6149/2020 (For Modification of Order)	CONTEMPT OF COURTS ACT 1971		
20	Cont.(Cvl)/700/2019	JWALA PRASAD GUPTA <b>vs</b> THE STATE OF JHARKHAND	SAURAV ARUN	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
		CONTEMPT OF COURTS ACT 1971		
21	Cont.(Cvl)/714/2019	UMESH PRASAD CHAUDHARY <b>vs</b> THE STATE OF JHARKHAND	RAVI KUMAR SINGH SHASHI KANT MISHRA	HIMANSHU KR MEHTA VANDANA SINGH AJIT KUMAR JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
22	C.M.P./747/2019	VTP GYAN JYOTI MEMORIAL COLLEGE THROUGH ITS ONE OF ITS DIRECTOR SHAMBHU KUMAR <b>vs</b> STATE OF JHARKHAND	SAMIR VARMA	HIMANSHU KR MEHTA VANDANA SINGH
		CODE OF CIVIL PROCEDURE, 1908		
23	Cont.(Cvl)/851/2019	JIT LAL RAY <b>vs</b> STATE OF JHARKHAND	NEETA KRISHNA KRISHNA KUMAR JAY SHANKAR TIWARY AMIT SINHA	MITHILESH SINGH
		CONTEMPT OF COURTS ACT 1971		

24	Cont.(Cvl)/867/2019	CHIRAGUDDIN <b>vs</b> THE STATE OF JHARKHAND	RAJ KUMAR SINHA RUKMINI KUMARI	MANOJ KR. NO.3 SACHIN KUMAR
		CONTEMPT OF COURTS ACT 1971		
25	Cont.(Cvl)/872/2019	ANANT PRIYA SEN <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	ATANU BANERJEE
		CONTEMPT OF COURTS ACT 1971		
26	Cont.(Cvl)/911/2019	SRI SITA RAM PANDEY <b>vs</b> THE STATE OF JHARKHAND	SOMESHWAR ROY SUMIT PRAKASH	AJIT KUMAR MUNNA LAL YADAV
		CONTEMPT OF COURTS ACT 1971		
27	Cont.(Cvl)/1021/2019	AJIT NAYAK <b>vs</b> MR JITENDRA SINGH DEPUTY COMMISSIONER	DEEN BANDHU PRAVEEN AKHOURI OM PRAKASH PRASAD	PRASHANT PALLAV
		CONTEMPT OF COURTS ACT 1971		
28	Cont.(Cvl)/1040/2019	SIPRA INDUSTRIES PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR SUNIL PRADHAN <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	AJIT KUMAR
		CONTEMPT OF COURTS ACT 1971		
29	Cont.(Cvl)/1142/2019	SHIV KUMAR KHEMKA <b>vs</b> THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUDHARY	ATANU BANERJEE
		CONTEMPT OF COURTS ACT 1971		
30	Cont.(Cvl)/1198/2019	NANDI MELGANDI <b>vs</b> THE STATE OF JHARKHAND	ANJANI KUMAR	PRASHANT PALLAV
		CONTEMPT OF COURTS ACT 1971		
31	Cont.(Cvl)/13/2020	KAUSHAL KANCHAN CONSTRUCTION PVT LTD THROUGH ITS AUTHORIZED SIGNATORY SUNDAR SINGH <b>vs</b> STATE OF JHARKHAND	NEETA KRISHNA AMIT SINHA	JAYANT FRANKLIN TOPPO AMARENDRA KUMAR
		CONTEMPT OF COURTS ACT 1971		
32	Cont.(Cvl)/41/2020	AMANAT ALI INTER COLLEGE THROUGH ITS SECRETARY ABID ALI <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI AJIT KUMAR	CHANDRA PRABHA RAHUL SABOO
		CONTEMPT OF COURTS ACT 1971		
33	Cont.(Cvl)/91/2020	KANDLA PROJECTS PRIVATE LIMITED THROUGH ITS DIRECTOR SANJAY GOYAL <b>vs</b> BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR NAMELY MR P M PRASAD	RAMA KANT TIWARI SUNIL KUMAR AGARWAL	YOGENDRA PRASAD INDRAJIT SINHA ASHISH PRIYADARSHI VIPUL PODDAR SREENU GARAPATI ASHOK KR YADAV AJAY KUMAR SAH
		CONTEMPT OF COURTS ACT 1971		
	IA NO, 655/2021 (For Intervener Petition)			
		CONTEMPT OF COURTS ACT 1971		
34	Cont.(Cvl)/107/2020	LAL ABHAY NATH SAHDEO <b>vs</b> THE STATE OF JHARKHAND	LUKESH KUMAR ABHAY PRAKASH	KRISHNA SHANKAR SURESH KUMAR
		CONTEMPT OF COURTS ACT 1971		
35	Cont.(Cvl)/126/2020	MAHABIR MISHRA <b>vs</b> THE UNION OF INDIA	AWADHESH PANDEY DINESH CHANDRA SHUKLA	GAUTAM RAKESH MAHESH TEWARI
		CONTEMPT OF COURTS ACT 1971		
36	Cont.(Cvl)/149/2020	RITA JHA <b>vs</b> STATE OF JHARKHAND	AMAR KR SINHA SANDEEP VERMA SUMIT KUMAR KUNDAN KR AMBASTHA	ATANU BANERJEE
		CONTEMPT OF COURTS ACT 1971		

37	Cont.(Cvl)/153/2020	DR SWADESH RANJAN GHOSHAL ALIAS DR S R GHOSHAL <b>vs</b> THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY ASHISH KUMAR	LAL CHANDRAHAS NATH SHAHEDEO RAJIV RANJAN SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
38	Cont.(Cvl)/158/2020	MS TRIDENT METAL ENERGY PVT LTD THROUGH ALOK KUMAR AGARWAL <b>vs</b> STATE OF JHARKHAND	AMRITANSH VATS	NAVIN KUMAR MD.ASHRAFUZZAMAN KHAN MR.ASHUTOSH ANAND
	CONTEMPT OF COURTS ACT 1971			
<b>wt39</b>	Cont.(Cvl)/159/2020	MS TRIDENT METAL ENERGY PVT LTD THROUGH ALOK KUMAR AGARWAL <b>vs</b> STATE OF JHARKHAND	AMRITANSH VATS	SANJEEV THAKUR PRAKASH CHANDRA ROY
	CONTEMPT OF COURTS ACT 1971			
40	Cont.(Cvl)/200/2020	RAM LAKHAN YADAV <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	SUNIL KUMAR ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			
41	Cont.(Cvl)/206/2020	NAZIMA BIBI <b>vs</b> THE CIRCLE OFFICER RAJ MAHAL	RAJEEV KUMAR VIJAY RANJAN SINHA	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			
42	Cont.(Cvl)/233/2020	HIRU MAHTO <b>vs</b> STATE OF JHARKHAND	SIDHARTHA ROY	JAYANT FRANKLIN TOPPO SAURAV KUMAR SHIVAM UTKARSH SAHAY AMIT KUMAR DAS
	CONTEMPT OF COURTS ACT 1971			
43	Cont.(Cvl)/310/2020	KRISHNA PADA MAHATO <b>vs</b> MR RANJEET LOHARA THE CIRCLE OFFICER	RITU KUMAR SREYANSHI VERMA SAMAVESH BHANJ DEO VIKASH KUMAR	JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			
44	Cont.(Cvl)/330/2020	SHYAM KRISHNA SINGH <b>vs</b> STATE OF JHARKHAND	NEETA KRISHNA ARCHI RAVI JAY SHANKAR TIWARY	OM PRAKASH TIWARI
	CONTEMPT OF COURTS ACT 1971			
45	Cont.(Cvl)/354/2020	BANSIDHAR KUNDU <b>vs</b> THE STATE OF JHARKHAND	AMRENDRA PRADHAN	MANOJ KR. NO.3
	CONTEMPT OF COURTS ACT 1971			
46	Cont.(Cvl)/484/2020	TEJO MISTRY <b>vs</b> THE STATE OF JHARKHAND	BHAWESH KUMAR RAHUL KAMLESH RAVI KUMAR AKATA ANAND	JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			
47	Cont.(Cvl)/485/2020	DILIP KUMAR SHAW <b>vs</b> SHRI IQBAL ANSARI THE DEPUTY COMMISSIONER	VIKASH KUMAR	SACHIN KUMAR
	CONTEMPT OF COURTS ACT 1971			
48	Cont.(Cvl)/522/2020	MS SHIVLAL INFRATECH PVT LTD THROUGH BABULAL <b>vs</b> THE STATE OF JHARKHAND	SUMEET GADODIA RITESH KUMAR GUPTA SHILPI SANDIL RANJEET KUSHWAHA	PRAKASH CHANDRA ROY RADHA KRISHAN GUPTA
	CONTEMPT OF COURTS ACT 1971			
49	Cont.(Cvl)/278/2021	DHANWARI MAHTO <b>vs</b> STATE OF JHARKHAND	JASVINDAR MAZUMDAR MADHULIKA DASGUPTA SAPNA KUMARI VIKAS KUMAR ANKIT KUMAR	PRABHAT KUMAR MAHAVIR PD SINHA
	CONTEMPT OF COURTS ACT 1971			

No.	Name of beneficiaries	Name of Company
1.	Sri Zubair Khan	CCL
2.	Sri Kewal Kumar Paswan	CCL
3.	Sri Abhishek Kumar Das	CCL
4.	Sri Gautam Kumar	CCL
5.	Sri Sandeep Kumar	CCL
6.	Sri Mahendra Karmali	CCL
7.	Sri Ashok Kumar	CCL
8.	Smt. Basmati Devi	CCL
9.	Smt. Bharti Devi	CCL
10.	Miss Somi Munda	CCL
11.	Sri Amit Kumar Singh	CCL
12.	Sri Pintu Kumar Singh	CCL
13.	Sri Rohit Kumar	CCL
14.	Sri Veeru Kumar Turi	CCL
15.	Miss Divya Kumari	CCL
16.	Sri Sandeep Kumar	CCL
17.	Sri Dhananjay Ghosi	CCL
18.	Sri Surendra Hembram	CCL
19.	Sri Anand Kumar Singh	CCL
20.	Smt. Chinta Devi	CCL
21.	Sri Raja Tanti	CCL
22.	Sri Vijay Kumar Gope	CCL
23.	Sri Subham Kumar	CCL
24.	Sri Kartik	CCL
25.	Sri Bhajan Senapati	CCL
26.	Sri Sachin Prasad	CCL
27.	Sri Vikask Kumar Rajak	CCL
28.	Sri Om Prakash Rajak	CCL
29.	Sri Alfred Pascel Kispotta	CCL
30.	Sri Ajay Kumar Mandal	CCL
31.	Sri Sachin Chouhan	CCL
32.	Sri Anish Kumar	CCL
33.	Sri Vijay Kumar Prajapati	CCL
34.	Sri Budhan Saw	CCL
35.	Smt. Nagina Devi	CCL
36.	Sri Ritlal Kumar	CCL
37.	Sri Mohan Kumar	CCL
38.	Sri Gobardhan Ganjhu	CCL
39.	Smt. Malti Devi	CCL
40.	Sri Shankar Ganjhu	CCL
41.	Sri Rajesh Ganjhoo	CCL
42.	Sri Mithlesh Ganjhu	CCL
43.	Sri Pintu Ganjhu	CCL
44.	Sri Nitish Kumar	CCL
45.	Sri Ranjeet Kumar Yadav	CCL
46.	Sri Ravi Kumar Saw	CCL
47.	Smt. Virajo Devi	CCL

**NATIONAL LOK ADALAT CAUSELIST For Saturday The 10<sup>th</sup> July 2021**  
**COURT NO. 17 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24719)**  
**(BENCH NO. 02)**  
**AT 11:00 AM**  
**HON'BLE MR.JUSTICE DR.S. N. PATHAK**

**Lok Adalat**

1	W.P(S)/5161/2016	MAHENDRA SARMA <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS DIRECTOR GENERAL OF POLICE AND ORS	SARVENDRA KUMAR	SUDARSHAN SHRIVASTAVA AJIT KUMAR DHANAJAY KR DUBEY SURESH KUMAR NEELAM TIWARY DHANANJAY KR PATHAK RICHA SANCHITA
	ACP MATTER			
2	W.P(S)/3634/2017	MOTI LAL <b>vs</b> THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY DEPTT OF INDUSTRY AND ORS	SUNIL KUMAR SHIV PRASAD	SUMIR PRASAD ABHISHEK SINHA
	ACP MATTER			
3	Cont.(Cvl)/25/2018	DINESH CHANDRA MAHTO <b>vs</b> THE STATE OF JHARKHAND AND ANR	MADAN MOHAN PAN	SACHIN KUMAR PRASHANT KR SINGH
	CONTEMPT OF COURTS ACT 1971			
4	Cont.(Cvl)/144/2018	SHAILESH KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	MANOJ TANDON SHIV SHANKAR KUMAR KUMARI RASHMI	RAJIV ANAND MITHILESH SINGH
	CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/50/2019	SANJAY KUMAR <b>vs</b> THE STATE OF JHARKHAND	AMIT KUMAR DAS ANJANI KUMAR CHANDRAJIT MUKHERJEE PUJA KUMARI	BINOD SINGH SURESH KUMAR KRISHNA SHANKAR
	CONTEMPT OF COURTS ACT 1971			
6	Cont.(Cvl)/63/2019	JANARDAN TIWARI <b>vs</b> ALKA JAISWAL SECRETARY DISTRICT EDUCATION ESTABLISHMENT COMMITTEE CUM DEPUTY SUPDT OF EDUCATION	AMRENDRA PRADHAN	AJIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
7	Cont.(Cvl)/200/2019	ANIL KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND	TEJO MISTRY MAHADEO THAKUR	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
8	Cont.(Cvl)/240/2019	RAVI SHANKAR KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY SHRI A P SINGH HUMAN RESOURCES DEVELOPMENT DEPARTMENT	PRAVIN KR PANDEY	RAJIV ANAND MITHILESH SINGH
	CONTEMPT OF COURTS ACT 1971			
9	Cont.(Cvl)/264/2019	PARAS LALBEGI <b>vs</b> STATE OF JHARKHAND	JASVINDAR MAZUMDAR PRATIK SEN VIKAS KUMAR NISHANT KUMAR ROY	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
10	Cont.(Cvl)/269/2019	DEEPAK KUMAR <b>vs</b> THE STATE OF JHARKHAND	SANTOSH KUMAR TIWARI VIMLESH KUMAR	CHANDRA PRABHA RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
11	Cont.(Cvl)/296/2019	KISHORI RAJAK <b>vs</b> THE STATE OF JHARKHAND	SAKET UPADHYAY ZAID IMAM VARSHA RAMSISARIA NAVEEN KUMAR SWETA RANI	HIMANSHU KR MEHTA VANDANA SINGH
	CONTEMPT OF COURTS ACT 1971			

12	Cont.(Cvl)/310/2019  CONTEMPT OF COURTS ACT 1971	BHUSHAN KULLU <b>vs</b> THE STATE OF JHARKHAND	MANOJ PRASAD SANTOSH KUMAR SONI	PRASHANT KR SINGH AMIT KUMAR
13	Cont.(Cvl)/312/2019  CONTEMPT OF COURTS ACT 1971	NARAD PRASAD TIWARY <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR RISHI RAJ VERMA	CHANDRA PRABHA MITHLESH SINGH RAHUL SABOO Dr. ASHOK KR SINGH
14	Cont.(Cvl)/342/2019  CONTEMPT OF COURTS ACT 1971	MUKESH KUMAR <b>vs</b> THE STATE OF JHARKHAND	RANJAN KUMAR SINGH	CHANDRA PRABHA RAHUL SABOO
15	Cont.(Cvl)/346/2019  CONTEMPT OF COURTS ACT 1971	MANGLESH PATHAK <b>vs</b> THE STATE OF JHARKHAND	M M SHARMA	MUKESH KR SINHA ASHOK KR YADAV
16	Cont.(Cvl)/618/2019  CONTEMPT OF COURTS ACT 1971	ARBIND KUMAR JHA <b>vs</b> THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH RANJAN KUMAR	PRASHANT KR SINGH AMIT KUMAR MR.ASHUTOSH ANAND
17	Cont.(Cvl)/632/2019  CONTEMPT OF COURTS ACT 1971	DHARMENDRA KUMAR THAKUR <b>vs</b> THE STATE OF JHARKHAND	RAHUL KUMAR RANJAN KUMAR	BRIJ BIHARI SINHA MR.ASHUTOSH ANAND
18	Cont.(Cvl)/735/2019  CONTEMPT OF COURTS ACT 1971	SANTOSH KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	Ravi Prakash Mishra PRAMOD KUMAR SINHA	HIMANSHU KR MEHTA VANDANA SINGH
19	W.P(S)/994/2019 fixed vide slip  ABSORPTION	SUDESHWAR MAHTO <b>vs</b> THE STATE OF JHARKHAND THROUGH THE PR SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT	RUPESH SINGH AMRENDRA PRADHAN PRAMOD KR. CHOUDHARY	PRASHANT PALLAV RAJIV ANAND MITHILESH SINGH DR.ASHOK KR.SINGH ANOOP KR MEHTA VIKASH KUMAR
20	W.P(S)/2309/2019  SALARY MATTER	DIL BAHAL KUJUR <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	RANJAN KUMAR SANJAY KUMAR PRASAD SHASHI BHUSHAN	CHANDRA PRABHA AMRITA KUMARI KM POONAM VERMA SURESH KUMAR DR.ASHOK KR.SINGH
21	W.P(S)/6875/2019  PAY SCALE MATTER	SURYA PARI SHARMA <b>vs</b> THE STATE OF JHARKHAND	DEEPANKAR GAURAV ABHISHEKH PIYUSH CHITRESH	DHANANJAY KR PATHAK BHAWESH KUMAR ASHOK KR YADAV ANOOP KR MEHTA RAVI KUMAR
22	Cont.(Cvl)/4/2020  CONTEMPT OF COURTS ACT 1971	AMRENDRA KUMAR <b>vs</b> STATE OF JHARKHAND	DEEPANKAR GAURAV ABHISHEKH MANOJ TANDON PIYUSH CHITRESH	NAVIN KR SINGH MUNNA LAL YADAV
23	Cont.(Cvl)/16/2020  CONTEMPT OF COURTS ACT 1971	ANITA KUNWAR <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	MANOJ KR. NO.3
24	Cont.(Cvl)/30/2020  CONTEMPT OF COURTS ACT 1971	PUTUL MURMU <b>vs</b> THE STATE OF JHARKHAND	NAND KISHORE PD. SINHA JITENDRA NATH SHARMA MD SALAHUDDIN ANSARI THAKUR CHARAN SINGH	NAVIN KR SINGH
25	Cont.(Cvl)/44/2020  CONTEMPT OF COURTS ACT 1971	PAWAN KUMAR MANDAL <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	NAVIN KUMAR RAHUL SABOO

26	Cont.(Cvl)/95/2020 CONTEMPT OF COURTS ACT 1971	MOHAN RAM HAJAM <b>vs</b> THE STATE OF JHARKHAND	SOMESHWAR ROY SANJIT KUMAR PRAKASH KUMAR	CHANDRA PRABHA RAHUL SABOO
27	Cont.(Cvl)/103/2020 CONTEMPT OF COURTS ACT 1971	MANOJ KUMAR MISHRA <b>vs</b> THE STATE OF JHARKHAND	KISHORE KR SINGH ABHAY PRAKASH LUKESH KUMAR	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
28	Cont.(Cvl)/113/2020 CONTEMPT OF COURTS ACT 1971	SHIVANAND PRASAD <b>vs</b> THE STATE OF JHARKHAND	RAMANAND RAM	CHANDRA PRABHA
29	Cont.(Cvl)/114/2020 CONTEMPT OF COURTS ACT 1971	MUNSHI YADAV <b>vs</b> SRI RAMESH GHOLAP THE DEPUTY COMMISSIONER	JAY PRAKASH PANDEY	VINOD KUMAR SAHU
30	Cont.(Cvl)/125/2020 CONTEMPT OF COURTS ACT 1971	SANJAY KUMAR SINHA <b>vs</b> THE STATE OF JHARKHAND	SUDHAKAR PANDEY	CHANDRA G. A. BARDHAN
31	Cont.(Cvl)/145/2020 CONTEMPT OF COURTS ACT 1971	ARBIND KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	DEEPAK KR DUBEY RUHI DUBEY	RUPESH SINGH
32	Cont.(Cvl)/146/2020 CONTEMPT OF COURTS ACT 1971	JAY PRAKASH THAKUR <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR DUBEY	MUKESH KR SINHA AMIT KR VERMA SURESH KUMAR SUNIL KUMAR AGARWAL
33	Cont.(Cvl)/147/2020 CONTEMPT OF COURTS ACT 1971	RAMDEEP PRASAD VISHWKARAM <b>vs</b> THE STATE OF JHARKHAND	SHADAB BIN HAQUE ANKIT APURVA	NAVIN KR SINGH
34	Cont.(Cvl)/163/2020 CONTEMPT OF COURTS ACT 1971	MD SAMIM ANSARI <b>vs</b> THE STATE OF JHARKHAND	BIRENDRA KR JHA	SUNIL KUMAR ASHOK KR YADAV
35	Cont.(Cvl)/165/2020 CONTEMPT OF COURTS ACT 1971	AMAR NATH SINGH <b>vs</b> MR AMRENDRA PRATAP SINGH IAS SECRETARY SCHOOL EDUCATION AND LITERACY DEPARTMENT	DEEPAK KR PRASAD	PRASHANT KR SINGH AMIT KUMAR
36	Cont.(Cvl)/177/2020 CONTEMPT OF COURTS ACT 1971	SANJAY KUMAR PANDEY <b>vs</b> STATE OF JHARKHAND	NAWAL KISHOR PANDEY	CHANDRA PRABHA RAHUL SABOO
37	Cont.(Cvl)/210/2020 CONTEMPT OF COURTS ACT 1971	MURARI RAM <b>vs</b> THE STATE OF JHARKHAND	ANIL KR SINHA NIRUPAMA Abhishek Kumar Geasen	BRIJ BIHARI SINHA
38	Cont.(Cvl)/211/2020 CONTEMPT OF COURTS ACT 1971	SURENDRA MAHTO <b>vs</b> THE STATE OF JHARKHAND	MAHESH KR MAHTO AKSHAY KR MAHATO	HEMANT KR GUPTA
39	Cont.(Cvl)/218/2020 CONTEMPT OF COURTS ACT 1971	CHANDRA MOHAN MAHATO <b>vs</b> THE STATE OF JHARKHAND	ANMOL DEEPAK ZAID IMAM NEIL ABHIJIT TOPPO	NAVIN KUMAR
40	Cont.(Cvl)/220/2020 CONTEMPT OF COURTS ACT 1971	BINDESHWAR PRASAD PASWAN <b>vs</b> THE STATE OF JHARKHAND	AJIT KUMAR VIKESH KUMAR	MUKESH KR SINHA



41	Cont.(Cvl)/221/2020  CONTEMPT OF COURTS ACT 1971	RAMESH CHANDRA MAJHI <b>vs</b> THE STATE OF JHARKHAND	AMIT KR TIWARI	KRISHNA SHANKAR
42	Cont.(Cvl)/232/2020  CONTEMPT OF COURTS ACT 1971	MR BRIJ KUMAR <b>vs</b> THE STATE OF JHARKHAND	PRASHANT PALLAV PARTH JALAN MADHAV PRASAD NAVNEET SAHAY SMITA SINHA	NAVIN KUMAR
43	Cont.(Cvl)/240/2020  CONTEMPT OF COURTS ACT 1971	DR ANIL KUMAR SINGH CHOUDHARY <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	NIPUN BAKSHI MITHILESH SINGH SANJAY PIPRAWALL
44	Cont.(Cvl)/253/2020  CONTEMPT OF COURTS ACT 1971	BHARAT PRASAD GUPTA <b>vs</b> STATE OF JHARKHAND	TARUN KUMAR NO.1	JAYANT FRANKLIN TOPPO
45	Cont.(Cvl)/256/2020  CONTEMPT OF COURTS ACT 1971	CHANDRA SHEKHAR SINGH <b>vs</b> THE STATE OF JHARKHAND	PRADEEP KUMAR	JAYANT FRANKLIN TOPPO
46	W.P(S)/1186/2020 fixed vide slip  DEATH CUM RETIREMENT BENEFITS	DEBENDRA NATH SINHA <b>vs</b> THE STATE OF JHARKHAND	CHANDRA SHEKHAR PANDEY RAM LAKHAN SINGH BINA PANDEY MANOJ KR.CHAUDHARY	BRIJ BIHARI SINHA DR.ASHOK KR.SINGH ANOOP KR MEHTA
47	W.P(S)/2485/2020  PROVIDENT FUND	ANIL KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	LALIT YADAV	SREENU GARAPATI
48	W.P(S)/3264/2020 Vide slip.  LEAVE ENCASHMENT	BROTHER EDMON TOPPO <b>vs</b> STATE OF JHARKHAND	PARWEZ AHMAD KHAN IGNATIUS MINZ	NEELAM TIWARY
49	W.P(S)/3273/2020 Vide slip.  LEAVE ENCASHMENT	PATRICK KERKETTA <b>vs</b> STATE OF JHARKHAND	PARWEZ AHMAD KHAN IGNATIUS MINZ	MUNNA LAL YADAV
50	W.P(S)/3348/2020  RETIREMENT BENEFIT CUM PENSION	NAJMA BEGUM <b>vs</b> THE JHARKHAND MINERAL AREA DEVELOPMENT AUTHORITY THROUGH ITS MANAGING DIRECTOR	P.K.MUKHOPADHYAY RAVI BHUSHAN SINHA	MAHAVIR PD SINHA
51	W.P(S)/279/2021 Vide slip.  LEAVE ENCASHMENT	SILVESTER BECK <b>vs</b> STATE OF JHARKHAND	PARWEZ AHMAD KHAN IGNATIUS MINZ	PRAVEEN AKHOURI

**NATIONAL LOK ADALAT CAUSELIST For Saturday The 10<sup>th</sup> July 2021**  
**COURT NO. 14 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24733)**  
**(BENCH NO. 03)**  
**AT 11:00 AM**  
**HON'BLE MR. JUSTICE RAJESH KUMAR**

**Lok Adalat**

1	Cr.M.P./145/2014	DR SHREENATH MISHRA AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	RAGINI RAGINI KUMARI SHEO KUMAR SINGH	APP
	COGNIZANCE			
2	Cr.M.P./645/2014	RAMESH KUMAR DHANUKA <b>vs</b> THE STATE OF JHARKHAND AND ORS	PRAGATI PRASAD PANDEY A. N. ROY	APP TARUN KR MAHATO ROHAN KASHYAP PARTH S. A. SWAROOP PATI
	F.I.R			
3	Cr.M.P./860/2014	MD SHAMIM KHAN AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	KRIPA SHANKAR NANDA	RAVI PRAKASH MOHAMMAD ASGHAR
	COGNIZANCE			
4	Cr.M.P./1173/2014	BIVEK ARUN AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	APP
	COMPLAINT CASE			
<b>wt5</b>	Cr.M.P./657/2014	SONAMANTI KUMARI AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	AJIT KUMAR VIKESH KUMAR ASHIM KR SAHANI	APP
	COGNIZANCE			
<b>wt6</b>	Cr.M.P./1356/2014	BASANTI DEVI ALIAS BASANTI KUMARI AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	RAJAN RAJ ROHIT	APP
	COGNIZANCE			
7	Cr.M.P./2198/2014	PRAVEEN KUMAR <b>vs</b> THE STATE OF JHARKHAND AND ANR	PANDEY NEERAJ RAI ROHIT RANJAN SINHA	APP ABHAY KR CHATURVEDY SOURAV KUMAR RAJESH KR SINGH
	COGNIZANCE			
8	Cr.M.P./2658/2014	BARUN RANJAN <b>vs</b> THE STATE OF JHARKHAND AND ANR	CHANDRA S. PRASAD	APP
	COMPLAINT CASE			
9	Cr.M.P./1303/2015	GURUVENDRA KUMAR SAHU ALIAS GURUVENDER KUMAR SAHU <b>vs</b> THE STATE OF JHARKHAND AND ANR	RAJESH KR MAHTHA MANISH KUMAR	APP
	COGNIZANCE			
10	Cr.M.P./2107/2015	HAYATUN NISHA AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	FAKHRUDDIN ALI AHMAD ANJUM PERVEEN KUMAR AMIT	APP
	F.I.R			
<b>wt11</b>	Cr.M.P./165/2010	SABA NAZ <b>vs</b> STATE OF JHARKHAND AND ANR	PRASHANT KUMAR SINGH SATYAJIT BAKSHI SOUMITRA BAROI R.P.MUKHERJEE	MD.HATIM (A.P.P.)
12	Cr.M.P./1332/2016	JAGJIT SINGH ALIAS BITTU SINGH <b>vs</b> THE STATE OF JHARKHAND AND ANR	DILIP KR KARMAKAR	APP ARUN KR PANDEY
	COGNIZANCE			
13	Cr.M.P./126/2017	SURAJ KUMAR SHARMA <b>vs</b> THE STATE OF JHARKHAND AND ANR	RITESH KUMAR AASHISH KUMAR GAURAV LALIT YADAV	MOTI GOPE MOHIT PRAKASH VANI KUMARI
	COGNIZANCE			

14	Cr.M.P./2114/2017	DHARMENDRA KUMAR SHARMA ALIAS DHARMENDRA KUMAR SRIVASTAVA <b>vs</b> THE STATE OF JHARKHAND AND ANR	CHANDRAJIT MUKHERJEE ANJANI KUMAR AMRITANSHU SINGH SWATI SHALINI	SHAIKENDRA JIT KASHMIRI PRASAD MUKESH KR BANKA SUDHIR KUMAR SINGH NITIN KR PASARI
	COMPLAINT CASE			
15	Cr.M.P./2193/2017	EGRAMUL ANSARI ALIAS EGRAMUL HAQUE <b>vs</b> THE STATE OF JHARKHAND AND ANR	SHASHI KUMAR VERMA	VIJAY KUMAR GUPTA MD. ASADUL HAQUE
	F.I.R			
16	Cont.(Cvl)/35/2018	DR DHANESHWAR MEHTA <b>vs</b> THE STATE OF JHARKHAND AND ORS	SUMAN TRIPATHY SANDHYA SAHAY KHUSHBOO PRADEEP KR.CHOUBEY SIDHARTHA ROY	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			
17	Cr.M.P./2595/2018	SHANKAR KESH <b>vs</b> THE STATE OF JHARKHAND	KAUSHIK SARKHEL BANDANA SINHA SANTOSH KUMAR SHUKLA	ASHOK KUMAR RAJIV KUMAR KARAN MUKESH BIHARI LAL
	F.I.R			
18	Cr.M.P./2702/2018	KUSUM DEVI ALIAS KUSUM KHETAN <b>vs</b> THE STATE OF JHARKHAND	PRAN PRANAY PURNENDU KR JHA	PANKAJ KUMAR APOORVA SINGH RAJESH KUMAR
	F.I.R			
19	Cont.(Cvl)/396/2019	HASMAT ALI <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KUMAR DEBARSI MONDAL	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
20	Cont.(Cvl)/400/2019	NAND KISHOR NAYAK <b>vs</b> THE STATE OF JHARKHAND	AMIT KR TIWARI	ABHISHEK SINHA
	CONTEMPT OF COURTS ACT 1971			
21	Cont.(Cvl)/713/2019	PHULMEENA MINZ <b>vs</b> MR ADITYA KUMAR THE GENERAL MANAGER JHARKHAND URJA UTPADAN NIGAM LTD	SATISH PRASAD SYED NAUSAD AHMED	AJIT KUMAR JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			
22	Cont.(Cvl)/749/2019	MARTIN XESS <b>vs</b> THE STATE OF JHARKHAND	CHANDRAJIT MUKHERJEE KUMAR BASANT NARAYAN SWATI SHALINI	CHANDRA PRABHA RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
23	Cont.(Cvl)/815/2019	RANA UDAY PRATAP SINGH <b>vs</b> THE STATE OF JHARKHAND	NIRANJAN SINGH MD. HATIM	CHANDRA G. A. BARDHAN MAHAVIR PD SINHA
	CONTEMPT OF COURTS ACT 1971			
24	Cont.(Cvl)/912/2019	REGINA HEMBROM <b>vs</b> THE STATE OF JHARKHAND	SWAMI NATH PRASAD RAI	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			
25	Cont.(Cvl)/970/2019	DEEPAK KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	MAHESH KR SINHA RAM NARESH SINGH	JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			
26	Cont.(Cvl)/975/2019	SHAMBHUNATH MISHRA <b>vs</b> SRI RAM LAKHAN RANA	RITESH KUMAR RAKESH KUMAR SUMIT PRAKASH	ATANU BANERJEE RANJAN PRASAD SINHA SUBHASH CHANDRA PRAKASH
	CONTEMPT OF COURTS ACT 1971			
27	Cont.(Cvl)/999/2019	MURARI PRASAD SINHA <b>vs</b> THE STATE OF JHARKHAND	BINOD KUMAR MURARI PRASAD SINHA	ABHISHEK SINHA
	CONTEMPT OF COURTS ACT 1971			

28	Cont.(Cvl)/1009/2019	PURUSHOTTAM GYANARJUN <b>vs</b> STATE OF JHARKHAND	PANDEY A. N. ROY SACHIN KUMAR	MANOJ TANDON VIJAY KUMAR ROY
		CONTEMPT OF COURTS ACT 1971		
29	Cont.(Cvl)/1082/2019	LALIT MINZ <b>vs</b> THE STATE OF JHARKHAND	RANJAN PRASAD SINHA	SURESH KUMAR LAL CHANDRAHAS NATH SHAHEDEO PARTH S. A. SWAROOP PATI SUNIL KUMAR AGARWAL MUKESH KR SINHA SREENU GARAPATI
		CONTEMPT OF COURTS ACT 1971		
30	Cont.(Cvl)/1132/2019	BELA DEVI <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	RUPESH SINGH MANOJ KUMAR VIJAY SHANKER JHA
		CONTEMPT OF COURTS ACT 1971		
31	Cont.(Cvl)/1137/2019	MD KASIM ANSARI <b>vs</b> THE STATE OF JHARKHAND THR THE CHIEF SECRETARY PERSONNEL ADMINISTRATIVE REFORMS AND RAJBHASA DEPTT	DEEPAK KUMAR SACHIN MAHATO KUMARI ANITA SAHIL	KRISHNA SHANKAR NEELAM TIWARY
		CONTEMPT OF COURTS ACT 1971		
32	Cont.(Cvl)/1139/2019	BALESHWAR PANDEY <b>vs</b> THE STATE OF JHARKHAND	RAJ KUMAR SINHA RUKMINI KUMARI	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
33	Cont.(Cvl)/1209/2019	VIBHA DEVI <b>vs</b> THE STATE OF JHARKHAND	RAJESH KUMAR	ABHISHEK SINHA AKASH DEEP KISHORE KR SINGH DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		
34	Cont.(Cvl)/1219/2019	AJMERI KHATOON <b>vs</b> THE STATE OF JHARKHAND	AJIT KUMAR VIKESH KUMAR	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
35	Cont.(Cvl)/1275/2019	BASUDEO PRASAD <b>vs</b> STATE OF JHARKHAND	SUBODH KUMAR PANDEY	CHANDRA G. A. BARDHAN GAUTAM RAKESH
		CONTEMPT OF COURTS ACT 1971		
36	Cr.M.P./2055/2019	SALIL PANKAJ LAKRA <b>vs</b> THE STATE OF JHARKHAND	RAVINDRA NATH YOGENDRA NARAYAN SINHA	VINAY KUMAR TIWARY
		NEGOTIABLE INSTRUMENTS ACT, 1881		
37	Cr.M.P./2084/2019	SALIL PANKAJ LAKRA <b>vs</b> THE STATE OF JHARKHAND	RAVINDRA NATH YOGENDRA NARAYAN SINHA	PRAVEEN KR APPU
		COGNIZANCE		
38	Cr.M.P./3383/2019	PRATIM KESH <b>vs</b> THE STATE OF JHARKHAND	KAUSHIK SARKHEL RAJEEV RANJAN KUMAR	BHOLA NATH RAJAK RAJIV KUMAR KARAN MUKESH BIHARI LAL
		QUASHING OF ORDER		
39	Cont.(Cvl)/33/2020	SMT SHAKUNTALA DEVI <b>vs</b> THE STATE OF JHARKHAND	BINOD KUMAR NANDA KUMARI	MANOJ TANDON SHIVAM UTKARSH SAHAY AMIT KUMAR DAS
		CONTEMPT OF COURTS ACT 1971		
40	Cont.(Cvl)/89/2020	PRAMOD KUMAR SINGH <b>vs</b> SMT PUJA SINGHAL PRINCIPAL SECRETARY CO OPERATIVE DEPARTMENT	VIJAY KUMAR ROY	CHANDRA G. A. BARDHAN MRINAL KANTI ROY
		CONTEMPT OF COURTS ACT 1971		
41	Cont.(Cvl)/261/2020	SUNIL KUMAR <b>vs</b> JHARKHAND VIDYUT URJA VIKAS NIGAM LIMITED THROUGH ITS CHAIRMAN	RITU KUMAR SREYANSHI VERMA SAMAVESH BHANJ DEO SHATAKSHI	MUKESH KR SINHA
		CONTEMPT OF COURTS ACT 1971		

42	Cont.(Cv)/273/2020 CONTEMPT OF COURTS ACT 1971	SHEONARAYAN PRASAD <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	ATANU BANERJEE ANOOP KR MEHTA
43	Cont.(Cv)/282/2020 CONTEMPT OF COURTS ACT 1971	PAWAN KUMAR KARN <b>vs</b> STATE OF JHARKHAND	PARTH S. A. SWAROOP PATI	RAHUL KR GUPTA NEELAM TIWARY DR.ASHOK KR.SINGH
44	Cont.(Cv)/285/2020 CONTEMPT OF COURTS ACT 1971	MOST POONAM PANDEY <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS SECRETARY H R D DEPARTMENT	SHREE KRISHNA PANDEY RAJESH KUMAR TIWARI NILADRI S. MUKHARJEE	MUKESH KR SINHA ANOOP KR MEHTA
45	Cont.(Cv)/585/2020 CONTEMPT OF COURTS ACT 1971	BIMLA RAI ALIAS BIMAL RAI <b>vs</b> THE STATE OF JHARKHAND	NIRANJAN SINGH	AMIT KUMAR ANOOP KR MEHTA
46	Cont.(Cv)/597/2020 CONTEMPT OF COURTS ACT 1971	RAJENDRA PRASAD SAHU <b>vs</b> THE STATE OF JHARKHAND	RISHI PALLAVA HARSH PREET SINGH	MANOJ KUMAR DR.ASHOK KR.SINGH
47	Cont.(Cv)/608/2020 CONTEMPT OF COURTS ACT 1971	GAURI SHANKAR PRASAD SINGH <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	MANISH MISHRA
48	Cont.(Cv)/691/2020 CONTEMPT OF COURTS ACT 1971	CHAITA MUNDA <b>vs</b> MS CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJIT KUMAR VIKESH KUMAR	MUKESH KR SINHA ANOOP KR MEHTA AMIT KR SINHA
49	Cr.M.P./1885/2020	SUBIKASH MUKHERJEE <b>vs</b> THE STATE OF JHARKHAND	ABHISHEK KUMAR	JITENDRA PANDEY AMIT KR VERMA NAGMANI TIWARI GOVIND RAY KARAN
IA NO, 2792/2021 (For EARLY HEARING), 6090/2020 (For Stay Vacating Petition) F.I.R				
50	Cr.M.P./2795/2020	ROHIT KUMAR ALIAS ROHIT KUMAR JHA <b>vs</b> THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY SANJAY KR DUBEY	LAXMI MURMU MANOJ KUMAR RAM AJAY KR SINGH
IA NO, 2179/2021 (For Joint Comprise Petition) QUASHING OF ENTIRE CRIMINAL PROCEEDINGS				

**NATIONAL LOK ADALAT CAUSELIST For Saturday The 10<sup>th</sup> July 2021**  
**COURT NO. 7 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24734)**  
**(BENCH NO. 04)**  
**AT 11:00 AM**  
**HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

**Lok Adalat**

1	Cr.Rev./954/2012	TRILOKI SINGH <b>vs</b> STATE OF JHARKHAND AND ANR	AJIT KUMAR ASHIM KR SAHANI	TAPASH KABIRAJ DR.RAM LAL RAM ASHOK KR YADAV TAPAS ROY
		CODE OF CRIMINAL PROCEDURE, 1973		
2	Cr.Rev./914/2014	SHAMBHU NATH MISRA <b>vs</b> THE STATE OF JHARKHAND AND ANR	AASHISH KUMAR RITESH KUMAR	RANJAN PRASAD SINHA SANJEEV THAKUR SUBHASH CHANDRA PRAKASH VANDANA BHARTI (APP)
		IA NO, 490/2021 (For Stay Of Proceedings), 4408/2020 (For Extension Of Time), 7459/2018 (For Misc.) CODE OF CRIMINAL PROCEDURE, 1973		
3	Cont.(Cvl)/629/2018	MD HASHIM ANSARI <b>vs</b> THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VINAY KUMAR	VIKASH KISHORE PRASAD ANOOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
4	Cont.(Cvl)/632/2018	NARESH PRASAD KESHRI <b>vs</b> THE STATE OF JHARKHAND THROUGH SMT ANURADHA PATNAIK THE SECRETARY RURAL DEVELOPMENT DEPTT	GURUPAD SINGH MUNDA Neel Kamal	MANOJ KR. NO.3 DARSHANA PODDAR MISHRA AJIT KUMAR PRABHAT KR SINHA AJIT KUMAR (A.G)
		CONTEMPT OF COURTS ACT 1971		
5	Cont.(Cvl)/649/2018	RADHE MANJHI <b>vs</b> SHRI GOPAL SINGH CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	OM PRAKASH PRASAD	JAI PRAKASH,(A A G) AMIT KUMAR DAS
		CONTEMPT OF COURTS ACT 1971		
6	Cont.(Cvl)/739/2018	MANOJ KUMAR CHOUDHARY <b>vs</b> THE STATE OF JHARKHAND	PURNENDU KR JHA AMARJEET PRASAD MANOJ KUMAR SAH VEER VIKRAM BUXRAY	MD. SHAMIM AKHTAR
		CONTEMPT OF COURTS ACT 1971		
7	Cont.(Cvl)/850/2018	UDAY SHANKAR <b>vs</b> THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	PRASHANT VIDYARTHI BHARTI KUMARI	CHANDRA PRABHA RAHUL SABOO
		CONTEMPT OF COURTS ACT 1971		
8	Cont.(Cvl)/872/2018	GALBIN SAMAD <b>vs</b> THE STATE OF JHARKHAND	MANOJ PRASAD SANTOSH KUMAR SONI	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
		CONTEMPT OF COURTS ACT 1971		
9	Cont.(Cvl)/172/2019	SAHDEO TURI <b>vs</b> GOPAL SINGH CHAIRMAN CUM MANAGING DIRECTOR	RATNESH KUMAR RIYA NARAIN	SAURAV KUMAR MANOJ KUMAR MD. SHAMIM AKHTAR SAHAY GAURAV PIYUSH DILIP KR CHAKRAVERTY AMIT KUMAR DAS SUNIT KUMAR RAMESH KUMAR
		CONTEMPT OF COURTS ACT 1971		
10	Cont.(Cvl)/474/2019	DR BIRENDRA KUMAR <b>vs</b> STATE OF JHARKHAND	PRABHASH KUMAR KIRAN CHOUBEY	CHANDRA PRABHA DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		

11	Cont.(Cvl)/484/2019	BINOD KUMAR KESHRI <b>vs</b> RANCHI UNIVERSITY THROUGH ITS VICE CHANCELLOR	ALTAF HUSSAIN AFAQUE AHMED	CHANDRA PRABHA ANOOP KR MEHTA RAHUL SABOO
		CONTEMPT OF COURTS ACT 1971		
12	Cont.(Cvl)/510/2019	LALIT KUMAR VERMA <b>vs</b> STATE OF JHARKHAND	SATISH KUMAR UGHAL TAPASH KABIRAJ KIRAN CHOUBEY PRABHASH KUMAR	CHANDRA GUPTA ASHOK BARDHAN DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		
13	Cont.(Cvl)/528/2019	NAGENDRA SINGH <b>vs</b> THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA	CHANDRA G. A. BARDHAN MAHAVIR PD SINHA
		CONTEMPT OF COURTS ACT 1971		
14	Cont.(Cvl)/571/2019	DR RABINDRA PRASAD SINGH <b>vs</b> THE STATE OF JHARKHAND REPRESENTED THROUGH SRI RAJESH KUMAR SHARMA	NIRANJAN SINGH V.S.SAHAY	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
		CONTEMPT OF COURTS ACT 1971		
15	Cont.(Cvl)/610/2019	JITENDRA KUMAR <b>vs</b> THE STATE OF JHARKHAND	MANOJ KR SINHA SUSHANT KUMAR SINHA	AJIT KUMAR SWEETY TOPNO
		CONTEMPT OF COURTS ACT 1971		
16	Cont.(Cvl)/678/2019	DINESH RAM <b>vs</b> THE STATE OF JHARKHAND	TEJO MISTRY ASHISH KUMAR	CHANDRA G. A. BARDHAN
		CONTEMPT OF COURTS ACT 1971		
17	Cont.(Cvl)/688/2019	CHANDRESHWAR SINGH <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR RISHI RAJ VERMA	RICHA SANCHITA KAUSHIK SARKHEL
		CONTEMPT OF COURTS ACT 1971		
18	Cont.(Cvl)/690/2019	ARUN KUMAR MAHTO <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	VIKASH KUMAR KUMARI SUGANDHA CHANCHAL JAIN RANJANA MUKHERJEE	NIPUN BAKSHI ASHOK KR YADAV
		CONTEMPT OF COURTS ACT 1971		
19	Cont.(Cvl)/691/2019	SHYAM KARAN PRADHAN <b>vs</b> THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	VIKASH KUMAR KUMARI SUGANDHA CHANCHAL JAIN RANJANA MUKHERJEE	MANOJ KR. NO.3 ASHOK KR YADAV
		CONTEMPT OF COURTS ACT 1971		
20	Cont.(Cvl)/693/2019	NAND LAL PRASAD GUPTA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	VIKASH KUMAR KUMARI SUGANDHA CHANCHAL JAIN RANJANA MUKHERJEE	LAL CHANDRAHAS NATH SHAHEDEO ASHOK KR YADAV SREENU GARAPATI
		CONTEMPT OF COURTS ACT 1971		
21	Cont.(Cvl)/743/2019	INDRADEO PRASAD YADAV <b>vs</b> SHRI DILIP KUMAR JHA THE DIRECTOR SECONDARY EDUCATION AND LITERACY DEPTT	LALIT YADAV RITU KUMAR	VINOD KUMAR SAHU ARUN KUMAR DUBEY
		CONTEMPT OF COURTS ACT 1971		
22	Cont.(Cvl)/750/2019	SADANAND SINGH <b>vs</b> THE STATE OF JHARKHAND	MADHAV PRASAD PARTH JALAN MONALISA SINGH	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
		CONTEMPT OF COURTS ACT 1971		
23	Cont.(Cvl)/754/2019	YASHODA DEVI <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	MUKESH KR SINHA ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		

24	Cont.(Cvl)/786/2019	DHANESHWAR SINGH <b>vs</b> MR GOPAL SINGH CMD CENTRAL COALFIELD LIMITED	MOHUA PALIT S.C.ROY	ATUL RAI KAUSHIK SARKHEL ANOOP KR MEHTA AMIT KUMAR DAS NIKHIL KUMAR MEHTA AMIT KR SINHA RICHA SANCHITA
	CONTEMPT OF COURTS ACT 1971			
25	Cont.(Cvl)/801/2019	MOST MAHADEVI DEVI <b>vs</b> THE STATE OF JHARKHAND	KUMAR HARSH	NAVIN KUMAR RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
26	Cont.(Cvl)/806/2019	AJAY KUMAR <b>vs</b> THE STATE OF JHARKHAND	BIJAY KR PANDEY ANJANA KUMARI	JAI PRAKASH,(A A G) SACHIN KUMAR
	CONTEMPT OF COURTS ACT 1971			
27	Cont.(Cvl)/817/2019	MADHUBAN GOPE <b>vs</b> THE STATE OF JHARKHAND	VIKASH KUMAR SAMEER SAHAY SHRISTI SINHA CHANCHAL JAIN	MANOJ KR. NO.3 ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			
28	Cont.(Cvl)/823/2019	KUMAR SHEKHAR SINHA <b>vs</b> THE STATE OF JHARKHAND	ASHOK KR JHA	RICHA SANCHITA KAUSHIK SARKHEL MRINAL KANTI ROY
	CONTEMPT OF COURTS ACT 1971			
29	Cont.(Cvl)/845/2019	ANAND MOHAN GHOSH <b>vs</b> THE STATE OF JHARKHAND	RAJIV N. PRASAD SUSHANT KUMAR SINHA	CHANDRA PRABHA RAJIV RANJAN MANOJ TANDON RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
30	Cont.(Cvl)/848/2019	RAMAGYA SINGH <b>vs</b> THE STATE OF JHARKHAND	KUMARI SUGANDHA CHANCHAL JAIN SAMEER SAHAY APRAJITA BHARDWAJ VIKASH KUMAR SHRISTI SINHA	PRASHANT KR SINGH AMIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
31	Cont.(Cvl)/856/2019	PRAMOD SINGH <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH RISHI RAJ VERMA	NIPUN BAKSHI
	CONTEMPT OF COURTS ACT 1971			
32	Cont.(Cvl)/863/2019	BIJAY KUMAR SAHU <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			
33	Cont.(Cvl)/879/2019	BHAGWAN LAL CHOUDHARY <b>vs</b> THE STATE OF JHARKHAND	SAURAV ARUN UJJAWAL SINHA LAKSHMAN KUMAR AMIT KUMAR SINHA	RICHA SANCHITA KAUSHIK SARKHEL
	CONTEMPT OF COURTS ACT 1971			
34	Cont.(Cvl)/910/2019	MD EQBAL AHMAD <b>vs</b> THE STATE OF JHARKHAND	Anjani Nandan SUMEET GADODIA RITESH KUMAR GUPTA RANJEET KUSHWAHA KARAN SHAH DEO AKSHAY KR MAHATO	NIPUN BAKSHI FAISAL ALLAM A. ALLAM FAHAD ALLAM
	CONTEMPT OF COURTS ACT 1971			
35	Cont.(Cvl)/915/2019	ZAFAR SHAHAB <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	YOGENDRA PRASAD SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
36	Cont.(Cvl)/919/2019	SANKANTI DEVI ALIAS SANKANTI TANTI ALIAS SANKETI DEVI <b>vs</b> THE STATE OF JHARKHAND	DIN DAYAL SAHA	RAHUL KR GUPTA NEELAM TIWARY
	CONTEMPT OF COURTS ACT 1971			



37	Cont.(Cv)/968/2019	PRAMOD KUMAR PANDEY <b>vs</b> STATE OF JHARKHAND	JAY SHANKAR TIWARY ASMITA SHRIVASTAVA KRISHNA KUMAR NEETA KRISHNA AMIT SINHA	SANJEEV THAKUR
	CONTEMPT OF COURTS ACT 1971			
38	Cont.(Cv)/971/2019	VIKASH KUMAR SHUKLA <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	PRASHANT PALLAV
	CONTEMPT OF COURTS ACT 1971			
39	Cont.(Cv)/980/2019	MUKUL PRASAD SINHA <b>vs</b> THE STATE OF JHARKHAND	SAMIR KUMAR LALL	RICHA SANCHITA KAUSHIK SARKHEL ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			
40	Cont.(Cv)/986/2019	SUJINDRA PRASAD SINHA <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR PRASAD	RICHA SANCHITA KAUSHIK SARKHEL AMIT KR VERMA SURESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
41	Cont.(Cv)/988/2019	AKHILESHWAR LAL <b>vs</b> THE STATE OF JHARKHAND THROUGH SHRI INDU SHEKHAR CHATURVEDI THE SECRETARY PRINCIPAL SECRETARY	SATYAM KUMAR RASHMI SAHAY	CHANDRA PRABHA
	CONTEMPT OF COURTS ACT 1971			
42	Cont.(Cv)/1188/2019	BIJAY KUMAR RAY <b>vs</b> THE STATE OF JHARKHAND	PRAKASH CHANDRA ROY PRASHANT KUMAR RAI	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
43	Cont.(Cv)/1268/2019	DEOSAGAR SAHU <b>vs</b> THE STATE OF JHARKHAND	AYUSH ADITYA MUNNA KUMAR	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
44	Cont.(Cv)/319/2020	RAGHU NANDAN THAKUR <b>vs</b> THE STATE OF JHARKHAND	SHRESTH GAUTAM YOGENDRA YADAV OMPRAKASH	SACHIN KUMAR
	CONTEMPT OF COURTS ACT 1971			
45	Cont.(Cv)/334/2020	GRACE TIRKEY <b>vs</b> THE STATE OF JHARKHAND	MANOJ KR MISHRA SANJAY PRASAD	SURESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
46	Cont.(Cv)/352/2020	DHANESH SINGH <b>vs</b> STATE OF JHARKHAND	DIWAKAR UPADHYAY	PARTH S. A. SWAROOP PATI DEVESH KRISHNA
	CONTEMPT OF COURTS ACT 1971			
47	Cont.(Cv)/355/2020	MAA LAKSHMI BUILDCON PVT LTD THROUGH ITS DIRECTOR MAHABIR TIWARY <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI AJIT KUMAR	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1971			
48	Cont.(Cv)/357/2020	MANTOSH KUMAR SINHA <b>vs</b> STATE OF JHARKHAND	AMRITANSH VATS	DEVESH KRISHNA SANJAY PIPRAWALL
	CONTEMPT OF COURTS ACT 1971			
49	Cont.(Cv)/359/2020	AMAR KUMAR <b>vs</b> THE STATE OF JHARKHAND	MAHESH KR SINHA	MUNNA LAL YADAV
	CONTEMPT OF COURTS ACT 1971			
50	Cont.(Cv)/375/2020	LAL BHUNESHWAR NATH SHAHDEO <b>vs</b> THE DIVISIONAL COMMISSIONER RANCHI	MD IMRAN HASSAN MD.YASIR ARAFAT	ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			

51	Cont.(Cvl)/253/2021	ANMOL KACHHAP <b>VS</b> STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	JORONG JEDAN SANGA	DEVESH KRISHNA
52	Cont.(Cvl)/259/2021	AJAY KACHHAP <b>VS</b> STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	JORONG JEDAN SANGA	PRAVEEN AKHOURI

**NATIONAL LOK ADALAT CAUSELIST For Saturday The 10<sup>th</sup> July 2021**  
**COURT NO. 19 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24735)**  
**(BENCH NO. 05)**  
**AT 11:00 AM**  
**HON'BLE MR. JUSTICE KAILASH PRASAD DEO**

**Lok Adalat**

1	MA/73/2010	ISHRAIL MIAN AND ANR <b>vs</b> AJAY KUMAR SHARMA AND ORS.	VISHAL KUMAR TRIVEDI	P.C.SINHA ALOK LAL
	IA NO, 1402/2010 (For 0) MOTOR VEHICLES ACT, 1988			
2	MA/149/2010	SMT.SUBHADRA DEVI AND ORS <b>vs</b> ASHOK KUMAR SAW AND ORS	ARVIND KUMAR LALL	HARENDRA KUMAR SINGH
	MOTOR VEHICLES ACT, 1988			
3	MA/93/2012	KALOSTICA KUJUR <b>vs</b> PAWAN KUMAR MANTRI AND ORS.	S.K.SHARMA	HARENDRA KR SINGH ASHOK KR JHA BASAV CHATTERJEE RAHUL SABOO
	MOTOR VEHICLE-00			
4	MA/89/2013	SATIMA DEVI AND ORS <b>vs</b> SRI KRISHNA RAM AND ORS	ARVIND KR LALL	MANISH KUMAR
	IA NO, 7433/2013 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
5	MA/90/2013	AMNA KHATOON AND ORS <b>vs</b> RAM JANAM SINGH AND ORS	ARVIND KR LALL	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
6	MA/326/2013	ORIENTAL INSURANCE COMPANY LIMITED THROUGH ALOK KUMAR SINGH SENIOR DIVISIONAL MANAGER <b>vs</b> RASHIDA KHATOON AND ORS	BIBHASH SINHA ARPAN MISHRA	PRATIUSH LALA AMRESH KUMAR BIRENDRA KUMAR MD. ZAID AHMED
	MOTOR VEHICLES ACT, 1988			
7	MA/166/2014	SMT UNITA DEVI AND ORS <b>vs</b> MAHENDRA MODI AND ORS	ARVIND KR LALL	BASAV CHATTERJEE MANISH KUMAR PRABHASH CH. SINHA
	MOTOR VEHICLES ACT, 1988			
8	MA/311/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED THROUGH ITS LEGAL MANAGER MR DIPANKAR ROY <b>vs</b> GAYATRI KUAR AND ORS	CHANDRAJIT MUKHERJEE ANJANI KUMAR KRISHNA KR. BHATT JYOTI NAYAN SHRUTI SHRESTHA	ARVIND KR LALL
	IA NO, 3701/2015 (For LIMITATION), 3854/2016 (For STAY OF PROCEEDINGS) MOTOR VEHICLES ACT, 1988			
<b>wt9</b>	C.O./1/2021	GAYATRI KUAR <b>vs</b> SHEKHAR CONSTRUCTIONS PVT LIMITED IN CHARGE NARESH SHARMA	ARVIND KR LALL	
	CROSS OBJECTION U/O 41 RULE 22 OF CPC			
10	SA/445/2015	MUNDRIKA DEVI AND ORS <b>vs</b> KHEMIA DEVI AND ORS	SHREE NIVAS ROY	
	IA NO, 4723/2015 (For LIMITATION) CODE OF CIVIL PROCEDURE, 1908			
11	MA/323/2016	KARTIK VISKARMA ALIAS KARTIK VISHWAKARMA AND ANR <b>vs</b> SHABIR KHAN AND ORS	AWNISH SHANKAR	SHABINA PERWEEN MANISH KUMAR MICKY KUMARI KUMARI RASHMI
	MOTOR VEHICLES ACT, 1988			
12	MA/563/2016	SMT SAVITRI DEVI AND ORS <b>vs</b> TULSI GOSWAMI AND ORS	ARVIND KR LALL	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			

13	MA/623/2016	KAUSHALYA GUPTA <b>vs</b> NATIONAL INSURANCE CO LTD AND ORS	MR.ASHUTOSH ANAND	AMRESH KUMAR
	MOTOR VEHICLES ACT, 1988			
14	MA/627/2016	SHANTI DEVI AND ORS <b>vs</b> MR AMRENDRA KUMAR SINGH AND ORS	SUDHIR KUMAR SHARMA	AMRESH KUMAR MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
15	MA/636/2016	SUSHIL KUMAR SINGH <b>vs</b> RANJIT SINGH AND ORS	MUKESH BIHARI LAL	AMRESH KUMAR
	MOTOR VEHICLES ACT, 1988			
16	MA/314/2017	CHANDMANI PURTY ALIAS SMT CHANDMANI OREYA AND ORS <b>vs</b> THOMAS ANJILI DON BOSCO YUVA KENDRA AND ANR	ARVIND KR LALL	PRIYA AGARWAL PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR RAJIV ANAND
	MOTOR VEHICLES ACT, 1988			
17	MA/404/2017	THE BRANCH MANAGER NEW INDIA ASSURANCE COMPANY LIMITED REPRR THR ITS DIVISIONAL OFFICE NO 1 <b>vs</b> CHAMPA DEVI AND ORS	MANISH KUMAR AMIT MISHRA	CHITESH KR MISHRA SYED SAIF AHMED VIKESH KUMAR ARVIND KR LALL SHEO KUMAR SINGH PRANABESH KR PAUL
	IA NO, 5814/2017 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
18	MA/543/2017	SANJEEDA KHATOON AND ORS <b>vs</b> MR RAJESH PRASAD BHAIJANWALA AND ANR	MD. SAJID YUNUS	MANISH KUMAR PRASHANT KUMAR SHRIVASTAVA PRATYUSH KUMAR
	IA NO, 7892/2017 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
19	MA/687/2017	MS NEW INDIA ASSURANCE COMPANY LTD THROUGH BRANCH MANAGER <b>vs</b> SMT LAXMI DEVI AND ORS	MANISH KUMAR AMIT MISHRA	MD. ZAID AHMED
	MOTOR VEHICLES ACT, 1988			
20	MA/700/2017	MS NEW INDIA ASSURANCE COMPANY LTD THROUGH ITS DIVISIONAL OFFICE NO 1 <b>vs</b> MOST ASHA DEVI AND ORS	MANISH KUMAR AMIT MISHRA	NIRAJ KISHORE
	IA NO, 2751/2019, 2752/2019 MOTOR VEHICLES ACT, 1988			
21	MA/122/2018	UPENDRA KUMAR SHARMA <b>vs</b> NASIB SINGH MAHAL	RAJIV ANAND	MANISH KUMAR ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
<b>wt22</b>	MA/151/2018	UNITED INDIA INSURANCE CO LTD REPRESENTED THROUGH DIVISIONAL MANAGER <b>vs</b> UPENDRA KUMAR SHARMA	ALOK LAL SANTOSH KUMAR	RAJIV ANAND
	MOTOR VEHICLES ACT, 1988			
23	MA/192/2018	MOHIT KUMAR MINOR REPRESENTED BY HIS FATER SRI MANOJ KUMAR PODDAR <b>vs</b> SHIV KUMAR	SHASHANK SHEKHAR RAJESH KR.SINGH	PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA
	MOTOR VEHICLES ACT, 1988			
24	MA/245/2018	UNITED INDIA INSURANCE CO LTD <b>vs</b> BHADU DEVI	DEBESH CH. GHOSH	RAMESH KUMAR DILIP KR CHAKRAVERTY SUNIT KUMAR VISHAL KUMAR RAI
	IA NO, 3759/2019 MOTOR VEHICLES ACT, 1988			

25	MA/289/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD REPRESENTED THROUGH ITS DY MANAGER PRAFULL CHOUDHARY <b>vs</b> GAYATRI DEVI	MR.ASHUTOSH ANAND	
	IA NO, 7085/2019 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
26	MA/348/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS MANAGEMENT TRAINEE PURNENDU CHATTERJEE <b>vs</b> SRI RAM LAL MAHTO	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI SWATI SHALINI	
	IA NO, 7569/2019 (For Stay Of Proceedings) MOTOR VEHICLES ACT, 1988			
27	Cont.(Cvl)/369/2018	MEDHA VRATA SHARMA <b>vs</b> THE STATE OF JHARKHAND	SHEELA PRASAD	HIMANSHU KR MEHTA VANDANA SINGH ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
28	MA/386/2018	MS CHOLAMANDALAM GENERAL INSURANCE CO LTD THROUGH THE LEGAL MANAGER CHHIBAL DAS TOWER <b>vs</b> ARUP KUMAR SARKAR	MR.ASHUTOSH ANAND	
	MOTOR VEHICLES ACT, 1988			
<b>wt29</b>	MA/387/2018	MS CHOLAMANDALAM GENERAL INSURANCE CO LTD THROUGH THE LEGAL MANAGER CHHIBAL DAS TOWER <b>vs</b> CHHAYA SARKAR	MR.ASHUTOSH ANAND	
	MOTOR VEHICLES ACT, 1988			
30	Cont.(Cvl)/415/2018	AMAN KRISHNA PATEL <b>vs</b> THE STATE OF JHARKHAND	AMRITANSH VATS	AJIT KUMAR PRABHAT KR SINHA TEJO MISTRY
	CONTEMPT OF COURTS ACT 1971			
31	MA/177/2019	THE MANAGER UNITED INDIA INSURANCE COMPANY LTD <b>vs</b> JHUNIA DEVE	DEBESH CH. GHOSH	
	MOTOR VEHICLES ACT, 1988			
32	MA/187/2019	MASOMAT CHANDA <b>vs</b> RAJESH SAW	ANIL KR SINHA AMITESH KUMAR GEASEN Abhishek Kumar Geasen	MANISH KUMAR AMIT MISHRA SHAILENDRA KR SINGH
	IA NO, 5319/2019 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
33	MA/367/2019 vide bench slip	BRANCH MANAGER UNITED INDIA INSURANCE COMPANY LTD THR ITS DEPUTY MANAGER <b>vs</b> SMT YASHODA DEVI	GANESH C. JHA	ARWIND KUMAR SEEMA BHARTI
	MOTOR VEHICLES ACT, 1988			
34	MA/470/2019	NAGINA KUMARI <b>vs</b> HARBANSH SINGH	VIJAY KUMAR SHARMA	MANISH KUMAR DEBESH CH. GHOSH
	MOTOR VEHICLES ACT, 1988			
35	MA/471/2019	ARJUN YADAV <b>vs</b> SHREE ALOK KUMAR GUPTA	VIJAY KUMAR SHARMA	MANISH KUMAR RAKESH KUMAR SINHA
	IA NO, 9114/2019 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
36	Cont.(Cvl)/556/2019	UMESH KUMAR VISHWAKARMA <b>vs</b> THE STATE OF JHARKHAND	RAJESH KUMAR GAURAV RAJ	KRISHNA SHANKAR DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			

37	Cont.(CvI)/607/2019 CONTEMPT OF COURTS ACT 1971	HIRDYA NAND SINGH <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR RISHI RAJ VERMA	ABHISHEK SINHA
38	Cont.(CvI)/616/2019 CONTEMPT OF COURTS ACT 1971	VIJAY KUMAR CHOUDHARY <b>vs</b> THE STATE OF JHARKHAND	SURESH KUMAR DEEPAK KR PRASAD	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
39	MA/81/2020 MOTOR VEHICLES ACT, 1988	BANITA DEVI <b>vs</b> KALESHWAR MAHATO	ARVIND KR LALL SHANT KUMAR CHETAN K. NAGESH	SANTOSH KUMAR ALOK LAL SIDDHARTHA JYOTI ROY
40	MA/132/2020 MOTOR VEHICLES ACT, 1988	MALTI DEVI <b>vs</b> DHARMENDRA KUMAR SINGH	ARVIND KR LALL	MR.ASHUTOSH ANAND
41	Cont.(CvI)/156/2020 CONTEMPT OF COURTS ACT 1971	SHIV PRASAD SINGH <b>vs</b> THE STATE OF JHARKHAND	NARESH PRASAD SINGH ARVIND KR SINGH	CHANDRA PRABHA S P ROY RAHUL SABOO
42	Cont.(CvI)/161/2020 CONTEMPT OF COURTS ACT 1971	MADAN MOHAN PRASAD <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR PRASAD	BRIJ BIHARI SINHA
43	MA/196/2020 MOTOR VEHICLES ACT, 1988	GURUBARI DEVI <b>vs</b> ASHOK KUMAR ADDI	ARVIND KR LALL SHANT KUMAR	MR.ASHUTOSH ANAND
44	Cont.(CvI)/270/2020 CONTEMPT OF COURTS ACT 1971	SHIVANAND JHA <b>vs</b> THE STATE OF JHARKHAND	MOHUA PALIT	KRISHNA SHANKAR SURESH KUMAR
45	MA/273/2020 MOTOR VEHICLES ACT, 1988	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS SRI JITENDRA KUMAR PANDIT <b>vs</b> RINKI DEVI	AMIT KUMAR DAS SAURAV KUMAR SHIVAM UTKARSH SAHAY SWATI SHALINI	
46	Cont.(CvI)/415/2020 CONTEMPT OF COURTS ACT 1971	RUPA PAHARIA <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR PRASAD	MUNNA LAL YADAV
47	Cont.(CvI)/431/2020 CONTEMPT OF COURTS ACT 1971	SUBHASH CHANDRA SHAH <b>vs</b> THE STATE OF JHARKHAND	BINOD KUMAR	MANISH MISHRA SANJAY PIPRAWALL ASHOK KR YADAV
48	Cont.(CvI)/437/2020 CONTEMPT OF COURTS ACT 1971	SMT USHA MINJ TIGGA <b>vs</b> SHRI CHABI RANJAN THE DEPUTY COMMISSIONER	RITU KUMAR SREYANSHI VERMA SAMAVESH BHANJ DEO VIKASH KUMAR SHATAKSHI	RAHUL SABOO
49	Cont.(CvI)/665/2020 CONTEMPT OF COURTS ACT 1971	SUBODH KUMAR <b>vs</b> THE STATE OF JHARKHAND	DHANANJAY KR PATHAK SHASHI KANT MISHRA	VANDANA SINGH
50	Cont.(CvI)/668/2020 CONTEMPT OF COURTS ACT 1971	SUMITRA DEVI <b>vs</b> STATE OF JHARKHAND	TARUN KUMAR NO.1	VANDANA SINGH SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY AMIT KUMAR DAS

**NATIONAL LOK ADALAT CAUSELIST For Saturday The 10<sup>th</sup> July 2021**  
**COURT NO. 9 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24854)**  
**(BENCH NO. 06)**  
**AT 11:00 AM**  
**HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

**Lok Adalat**

1	Cr.M.P./168/2011	RAJANI KUMAR RANJAN AND ORS <b>vs</b> STATE OF JHARKHAND AND ANR	SUNIL SINGH SANDIP KUMAR BARNWAL MAHAVIR PD.SINHA N.S.MUKHERJEE MANOJ KUMAR SHRAVAN KUMAR SARVESH KUMAR VERMA M.B.LAL	JASHODHARA TRIPATHY AZEEMUDDIN (APP)
2	Cr.M.P./1836/2012	SHIBESH CHANDRA MISHRA <b>vs</b> THE STATE OF JHARKHAND	ANJANA KUMARI GANESH PATHAK SABYASANCHI MAHESH TEWARI	VIKESH KUMAR AJIT KUMAR RAKESH KUMAR SINHA (APP)
3	Cr.M.P./2425/2012	CODE OF CRIMINAL PROCEDURE, 1973 SANJAY PRASAD <b>vs</b> STATE OF JHARKHAND	NAVIN KUMAR ABHIJEET KR SINGH	APP SANJAY PRASAD
4	Cr.M.P./2860/2012	CODE OF CRIMINAL PROCEDURE, 1973 PYARI MOHAN CHATTERJEE <b>vs</b> STATE OF JHARKHAND AND ANR	PRAMOD KUMAR	APP SANJAY KUMAR SWAPAN MAJI
5	Cr.M.P./865/2013	CODE OF CRIMINAL PROCEDURE, 1973 ASHOK KUMAR ALIAS ASHOK YADAV AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	SHAILESH LAL CHANDRAHAS NATH SHAHEDEO	APP KUMAR NILESH
6	Cr.M.P./1860/2013	QUASHING MATTER SAIYED SHAZAD AND ANR <b>vs</b> STATE OF JHARKHAND AND ANR	K. P. CHOUDHARY MISS NEHA	APP DILIP KR CHAKRAVERTY RAMESH KUMAR
7	Cr.M.P./2458/2013	QUASHING MATTER AJAY AGRAWAL ALIAS AJAY AGARWAL AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	CHANDRAJIT MUKHERJEE WARDA KHAN AJAY PODDAR	APP AMIT KR VERMA KAUSTAV PANDA NAGMANI TIWARI MANOJ KR DASH
<b>wt8</b>	Cr.M.P./2480/2013	COGNIZANCE AJAY AGARWAL AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	AJAY PODDAR CHANDRAJIT MUKHERJEE WARDA KHAN	AMRESH KUMAR AMIT KR VERMA KAUSTAV PANDA NAGMANI TIWARI MANOJ KR DASH
9	Cr.M.P./2488/2013	F.I.R NITIN RAJ AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	NILESH KUMAR KUMAR AMIT AVISHEK PRASAD	APP YASHVARDHAN RAJ NANDAN SAHAY
10	Cr.M.P./2607/2013	F.I.R PANKAJ SONI <b>vs</b> THE STATE OF JHARKHAND AND ANR	KUMAR AMIT AVISHEK PRASAD	APP SUPRIYA DAYAL ABHAY SHANKAR DAYAL
11	Cr.M.P./1074/2014	F.I.R MR J RAJIV <b>vs</b> THE STATE OF JHARKHAND AND ANR	DILIP KR KARMAKAR	MOTI GOPE KAUSTAV PANDA NAGMANI TIWARI
12	Cr.M.P./1192/2014	IA NO, 1228/2015 (For Stay Vacating Petition), 10058/2019 (For Extension of stay of proceeding) F.I.R V P MUTHU KRISHNAN AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	APP RANJAN KUMAR
		F.I.R		

13	Cr.M.P./2532/2014	O P SINGH ALIAS OM PRAKASH SINGH <b>vs</b> THE STATE OF JHARKHAND AND ANR	RAJ MANGAL SINGH SIDHARTHA ROY	APP SACHIN KUMAR
IA NO, 4176/2015 (For Stay Of Proceedings) COGNIZANCE				
14	Cr.M.P./2570/2014	KUMAR ABHISHEK ALIAS JAI AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	SUMIT SUBHASH SINHA MAHESH PD. SINHA	APP
COMPLAINT CASE				
15	Cr.M.P./2652/2014	BARUN RANJAN <b>vs</b> THE STATE OF JHARKHAND AND ANR	CHANDRA S. PRASAD	APP
COMPLAINT CASE				
16	Cr.M.P./2655/2014	BARUN RANJAN <b>vs</b> THE STATE OF JHARKHAND AND ANR	CHANDRA S. PRASAD	APP
COMPLAINT CASE				
17	Cr.M.P./350/2015 Fix vide order	MD ALI ANSARI <b>vs</b> THE STATE OF JHARKHAND AND ANR	SANJEEV THAKUR	ARUN KUMAR ABHIJEET KR SINGH PRAVEEN AKHOURI BANDANA SINHA BIMLESH KR JHA OM PRAKASH PRASAD ARCHANA KUMARI SINGH SANJAY KUMAR SRIVASTAVA (APP)
F.I.R				
18	Cr.M.P./1182/2015 Fix vide order	TARAPODO GORAI <b>vs</b> THE STATE OF JHARKHAND AND ANR	TEJO MISTRY KAAJAL VISHWAKARMA	BINOD SINGH NAMIT KUMAR PREITY SINHA
COMPLAINT CASE				
19	Cr.M.P./2053/2015	AJAY KUMAR PRASAD AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	SANJAY KUMAR SANJEEV KUMAR SINGH	AMRESH KUMAR LOKESHWARI BANERJEE SUMAN KUMAR GHOSH RAJESH KR SINGH
IA NO, 1847/2016 (For Stay Vacating Petition) COGNIZANCE				
20	Cr.M.P./588/2016	PARMESHWAR RAVIDAS AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	LOKESHWARI BANERJEE SATISH KUMAR	APP SUNIL SINGH MUKESH BIHARI LAL
F.I.R				
21	Cr.M.P./996/2016	VIJAY KUMAR AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	MD. SAJID YUNUS	NAWAL KISHOR PANDEY RAJIV KR SHEKHAR VINAY KUMAR TIWARY (A.P.P.)
F.I.R				
22	Cr.M.P./1864/2016 Vide Bench Slip	RAVI PATEL AND ORS <b>vs</b> THE STATE OF JHARKHAND	MR.ASHUTOSH ANAND BINIT CHANDRA ASHISH KR. THAKUR	ANAND KR PANDEY VISHAL KUMAR TRIVEDI Abhishek Kumar Geasen
IA NO, 11030/2018 (For Stay Of Proceedings), 11594/2019 (For Quashing the order) F.I.R				
23	Cr.M.P./2098/2016	ANWAR HUSSAIN AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	AFAQUE AHMED	SANJAY KR PANDEY 2 NEHALA SHARMIN PRIYA SHRESTHA
IA NO, 7569/2017 (For Stay Vacating Petition) F.I.R				
24	Cr.M.P./2647/2016	MONI MUKTA PANJA AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	KAUSHIK SARKHEL PRASHANT KR RAHUL ASHUTOSH GUPTA	ASHISH JHA MUKESH BIHARI LAL SHEO KUMAR SINGH
F.I.R				
25	Cr.M.P./981/2017	SAKIR SEKH AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	MD. ASADUL HAQUE	ASHOK KUMAR SWAMI NATH PRASAD RAI
F.I.R				



26	Cr.M.P./53/2019	MANOJ KUMAR KHEMKA <b>vs</b> THE STATE OF JHARKHAND	NAGMANI TIWARI AMIT KR VERMA MANOJ KR DASH GOVIND RAY KARAN	ARUN KR PANDEY AJIT KUMAR SURAJ VERMA ASHUTOSH ANAND SACHIN KUMAR
	ELECTRICITY ACT,1910			
27	Cont.(Cvl)/92/2019	ALOK KUMAR <b>vs</b> THE STATE OF JHARKHAND	AWANISH RANJAN MISHRA	PRASHANT KR SINGH AMIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
28	Cont.(Cvl)/857/2019	SMT MANJU PRASAD <b>vs</b> THE STATE OF JHARKHAND	BHUPAL KRISHNA PRASAD SHREESHA SINHA NIRAJ KUMAR	MANOJ KR. NO.3
	CONTEMPT OF COURTS ACT 1971			
29	Cont.(Cvl)/1080/2019	ARUN KUMAR PANDIT <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS PRINCIPAL SECRETARY NAMELY SHREE AMARENDRA PRATAP SINGH	BIJAY KR PANDEY SANJIT KUMAR ANJANA KUMARI	ABHISHEK SINHA
	CONTEMPT OF COURTS ACT 1971			
30	Cont.(Cvl)/1154/2019	BRAJ KISORE MISHRA <b>vs</b> THE STATE OF JHARKHAND	PRADEEP KR DEOMANI ASHISH MOHAN MONALISA	MANOJ KR. NO.3 DEVESH KRISHNA
	CONTEMPT OF COURTS ACT 1971			
31	Cont.(Cvl)/1161/2019	ANAND KUMAR LAL <b>vs</b> THE STATE OF JHARKHAND	ROHIT RANJAN SINHA	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
32	Cr.M.P./2907/2019	GAGAN KUMAR MISHRA <b>vs</b> BOBY KUMARI	MOHAN KR DUBEY	SATISH KUMAR KESHRI TARUN KR MAHATO
	NEGOTIABLE INSTRUMENTS ACT, 1881			
33	Cr.M.P./3775/2019 Fix vide order	SULOCHANA GAJANAN KHUSPE <b>vs</b> THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR SIDHANT SINHA SHAURYA PRIYANKA PAWAN KUMAR SINGH	ABHAY KR TIWARI Seema Kumari Singh
	NEGOTIABLE INSTRUMENTS ACT, 1881			
34	Cont.(Cvl)/58/2020	RENUKA MAHATO <b>vs</b> THE STATE OF JHARKHAND	ASHUTOSH MISHRA	CHANDRA PRABHA RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
35	Cont.(Cvl)/274/2020	SURAJDEO SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH PRINCIPAL SECRETARY ROAD CONSTRUCTION DEPT	ANJANI KR VERMA	RUPESH SINGH SUNIL KUMAR AGARWAL SUNIL KUMAR AGARWAL
	CONTEMPT OF COURTS ACT 1971			
36	Cont.(Cvl)/420/2020	RAMJEE SAW <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR MISHRA KRISHNA PRAJAPATI	AMIT KUMAR DAS SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY AMIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
37	Cont.(Cvl)/493/2020	ADITYA PRATAP MISHRA <b>vs</b> THE STATE OF JHARKHAND	DR. HASNAIN WARIS RESHMA KUMARI	MUNNA LAL YADAV
	CONTEMPT OF COURTS ACT 1971			
38	Cont.(Cvl)/577/2020	AGNESH HANSDA <b>vs</b> STATE OF JHARKHAND	RANJIT KUMAR	PRAKASH CHANDRA ROY
	CONTEMPT OF COURTS ACT 1971			
39	Cont.(Cvl)/584/2020	SUNIL KUMAR <b>vs</b> THE STATE OF JHARKHAND	AWANISH SHEKHAR	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1971			

40	Cont.(Cvl)/589/2020	DR ANAND KUMAR SINHA <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	SREENU GARAPATI
IA NO, 2250/2021 (For Addition of Party) CONTEMPT OF COURTS ACT 1971				
41	Cont.(Cvl)/590/2020	KUMARI NILMUNI SUSHMA <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	SURESH KUMAR
CONTEMPT OF COURTS ACT 1971				
42	Cont.(Cvl)/596/2020	NAGENDRA PASWAN <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	NEELAM TIWARY
CONTEMPT OF COURTS ACT 1971				
43	Cr.M.P./883/2020	BHARTI DEVI <b>vs</b> THE STATE OF JHARKHAND	LAXMI PANDEY SANJAY KUMAR PANDEY	SHIV KUMAR SHARMA ANUJ KUMAR TRIVEDI PREM MARDI
IA NO, 1254/2021 (For Stay Vacating Petition) QUASHING OF ORDER				
44	Cont.(Cvl)/7/2021	INDUMATI KIRAN BECH <b>vs</b> THE STATE OF JHARKHAND	SHADAB BIN HAQUE	SACHIN KUMAR AMIT KR VERMA RICHA SANCHITA
CONTEMPT OF COURTS ACT 1971				
45	Cont.(Cvl)/57/2021	MUKESH KUMAR KASHYAP <b>vs</b> THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR RANJAN KUMAR	MR.ASHUTOSH ANAND
CONTEMPT OF COURTS ACT 1971				
46	Cont.(Cvl)/82/2021	SITA RAM MAHTO <b>vs</b> THE STATE OF JHARKHAND	DURGA C. MISHRA	MR.ASHUTOSH ANAND SUNIL KUMAR AGARWAL DR.ASHOK KR.SINGH
CONTEMPT OF COURTS ACT 1971				
47	Cont.(Cvl)/109/2021	SANTOSH CHAUDHARY <b>vs</b> STATE OF JHARKHAND THROUGH THE PR SECRETARY RAHUL SHARMA SCHOOL EDUCATION AND LITERACY DEPT	AANYA ANKIT KUMAR	DARSHANA PODDAR MISHRA SANJAY PIPRAWALL RAKESH RANJAN TEJO MISTRY PRINCE KUMAR
CONTEMPT OF COURTS ACT 1971				
48	Cont.(Cvl)/346/2021	ARUN KUMAR SINHA <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR PRASAD	LAXMI MURMU
CONTEMPT OF COURTS ACT 1971				
49	Cr.M.P./858/2021	B ARUP ALIAS ARUP BOSE <b>vs</b> THE STATE OF JHARKHAND	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	VISHWANATH ROY
CODE OF CRIMINAL PROCEDURE, 1973				
50	Cr.M.P./1161/2021 Fix vide order	DHARAMRAJ PASWAN <b>vs</b> THE STATE OF JHARKHAND	GOPAL K. SINHA NITESH KUMAR	PRABHU DAYAL AGRAWAL TABASSUM PERWEEN
IA NO, 3094/2021 (For Joint Compromise Petition) QUASHING OF ENTIRE CRIMINAL PROCEEDINGS				

**NATIONAL LOK ADALAT CAUSELIST For Saturday The 10<sup>th</sup> July 2021**  
**COURT NO. 6 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24826)**  
**(BENCH NO. 07)**  
**AT 11:00 AM**  
**HON'BLE MR. JUSTICE DEEPAK ROSHAN**

**Lok Adalat**

1	Cont.(Cvl)/141/2014	PROF SHREE PRAKASH DWIVEDI <b>vs</b> THE STATE OF JHARKHAND AND ORS	SHREE KRISHNA PANDEY NAGENDRA TIWARI AMIT KUMAR SANJAY KUMAR TIWARI	ASHOK KR SINGH PRASHANT KR SINGH DR.ASHOK KR.SINGH ANOOP KR MEHTA VISHAL KUMAR
		CONTEMPT OF COURTS ACT 1971		
2	W.P(C)/1743/2014	QUAZI SHAKEEL EKTA <b>vs</b> ALLAHABAD BANK THROUGH ITS GENERAL MANAGER RECOVERY DEPARTMENT	ALTAH HUSSAIN SHADAB BIN HAQUE AFAQUE AHMED FAHAD ALLAM	RAY RAJAT NATH K. P. CHOUDHARY PRAVIN KR RANA AYUSH ADITYA MANISH RANJAN RAMA KANT KUMAR
		IA NO, 2742/2014 (For Stay Vacating Petition), 2778/2014 (For MODIFICATION), 2879/2016 (For Stay Vacating Petition), 3232/2014 (For Extension Of Time), 3692/2014 (For MODIFICATION), 4523/2014 (For MODIFICATION), 5606/2019 (For Amendment Petition), 5921/2019 (For Grant of interim order)		
		BANKING-00		
3	Cont.(Cvl)/127/2019	DR SHEO JAG PRASAD <b>vs</b> THE STATE OF JHARKHAND	ANOOP KR MEHTA SANJAY KR. SINGH AMIT KR SINHA	ATANU BANERJEE AMIT KR VERMA
		CONTEMPT OF COURTS ACT 1971		
4	Cont.(Cvl)/659/2019	ARUN KUMAR PANDEY <b>vs</b> THE STATE OF JHARKHAND	MD. ZAID AHMED RANISH KUMAR RAJESH KR SINGH	BRIJ BIHARI SINHA ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
5	Cont.(Cvl)/738/2019	VIJAI KUMAR <b>vs</b> MS EASTERN COALFIELD LIMITED REPRESENTED THROUGH C M D NAMELY P S MISHRA	JITENDRA TRIPATHI	RAJESH LALA PRASHANT VIDYARTHI
		CONTEMPT OF COURTS ACT 1971		
6	Cont.(Cvl)/918/2019	SHYAMJEE SINGH <b>vs</b> SRI GOPAL SINGH CHAIRMAN CUM MANAGING DIRECTOR CENTRAL COALFIEDLS LTD	RAM SUBHAG SINGH RAJ VARDHAN	AMIT KUMAR DAS NEELAM TIWARY RAHUL KR GUPTA AMIT KR SINHA
		CONTEMPT OF COURTS ACT 1971		
7	Cont.(Cvl)/924/2019	JULTAN HEMROM <b>vs</b> THE STATE OF JHARKHAND	MANOJ PRASAD SANTOSH KUMAR SONI	KRISHNA SHANKAR
		CONTEMPT OF COURTS ACT 1971		
8	Cont.(Cvl)/1032/2019	NIDHU SINGH SARDAR <b>vs</b> THE STATE OF JHARKHAND	AMIT KR TIWARI	KRISHNA SHANKAR
		CONTEMPT OF COURTS ACT 1971		
9	Cont.(Cvl)/1047/2019	PURAN PRASAD BHAGAT <b>vs</b> STATE OF JHARKHAND	AFAQUE AHMED SHARABHIL AHMED ALTAH HUSSAIN	BRIJ BIHARI SINHA ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
10	Cont.(Cvl)/1052/2019	INDU KUMARI <b>vs</b> THE STATE OF JHARKHAND	M M SHARMA SANJAY KR. SINGH	NEELAM TIWARY ASHOK KR YADAV RAHUL KR GUPTA
		CONTEMPT OF COURTS ACT 1971		
11	Cont.(Cvl)/1067/2019	RAVI SHANKAR PRASAD SINGH <b>vs</b> SHRI INDU SHEKHAR CHATURVEDI ADDITIONAL CHIEF SECRETARY FOREST AND ENVIRONMENT DEPTT	RITU KUMAR SREYANSHI VERMA SAMAVESH BHANJ DEO VIKASH KUMAR SHATAKSHI	HIMANSHU KR MEHTA VANDANA SINGH
		CONTEMPT OF COURTS ACT 1971		
12	Cont.(Cvl)/1077/2019	DR NITYA NAND MISHRA <b>vs</b> THE STATE OF JHARKHAND	OM PRAKASH TIWARI	JAI PRAKASH,(A A G) AMRITA KUMARI DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		

13	Cont.(Cvl)/1089/2019 CONTEMPT OF COURTS ACT 1971	MANOJ KUMAR <b>vs</b> THE STATE OF JHARKHAND	VIJAY KUMAR PRAKASH KUMAR KHAGESH THAKUR	JAYANT FRANKLIN TOPPO
14	Cont.(Cvl)/1091/2019 CONTEMPT OF COURTS ACT 1971	RANI PADMAWATI <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR DUBEY	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
15	Cont.(Cvl)/1119/2019 CONTEMPT OF COURTS ACT 1971	RAMJI TIWARI <b>vs</b> THE STATE OF JHARKHAND	AMRENDRA PRADHAN KUMAR SOURAV CHATTERJEE	LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI
16	Cont.(Cvl)/1120/2019 CONTEMPT OF COURTS ACT 1971	DHANANJAY KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	BIJAY KR PANDEY ASHOK KUMAR SINGH	MRINAL SINGH BRIJ BIHARI SINHA MANISH KUMAR SUSHAVAN BHOWMIK KISHORE KR MISHRA ANOOP KR MEHTA AMIT KR SINHA
17	Cont.(Cvl)/1149/2019 CONTEMPT OF COURTS ACT 1971	ANURAG TRIPATHI <b>vs</b> STATE OF JHARKHAND	NAGMANI TIWARI AMITESH KUMAR PANDEY MANOJ KR DASH GOVIND RAY KARAN	JAI PRAKASH,(A A G) SHUBHASHIS RASIK SOREN DR.ASHOK KR.SINGH Vineet Boris Ekka
18	Cont.(Cvl)/1158/2019 CONTEMPT OF COURTS ACT 1971	KUSHMI DEVI <b>vs</b> THE STATE OF JHARKHAND	RISHIKESH GIRI	LAL CHANDRAHAS NATH SHAHEDEO SUDARSHAN SHRIVASTAVA SURESH KUMAR SREENU GARAPATI
19	Cont.(Cvl)/1159/2019 CONTEMPT OF COURTS ACT 1971	RAMITA DEVI <b>vs</b> THE STATE OF JHARKHAND	VISHWANATH ROY BIRENDRA KUMAR	NIPUN BAKSHI
20	Cont.(Cvl)/1160/2019 CONTEMPT OF COURTS ACT 1971	BANSHIDHAR MAHATO <b>vs</b> STATE OF JHARKHAND	AKSHAY KR MAHATO	MANOJ KR. NO.3
21	Cont.(Cvl)/1165/2019 CONTEMPT OF COURTS ACT 1971	BRINDABAN KUNDU <b>vs</b> STATE OF JHARKHAND	AKSHAY KR MAHATO	RICHA SANCHITA KAUSHIK SARKHEL
22	Cont.(Cvl)/1182/2019 CONTEMPT OF COURTS ACT 1971	UPENDRA NATH GHOSE <b>vs</b> STATE OF JHARKHAND	AKSHAY KR MAHATO KSHITISH CH. MAHATO	SANJEEV THAKUR
23	Cont.(Cvl)/1260/2019 CONTEMPT OF COURTS ACT 1971	DR ANIL KUMAR TREHAN <b>vs</b> THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH	ABHISHEK SINHA SANJAY PIPRAWALL PRAVIN KR PANDEY DR.ASHOK KR.SINGH
24	Cont.(Cvl)/1264/2019 CONTEMPT OF COURTS ACT 1971	KAILASH PRASAD CHOUDHARY <b>vs</b> THE STATE OF JHARKHAND	KUMARI RASHMI RANESH ANAND NEHA BHARDWAJ	NAVIN KR SINGH MUNNA LAL YADAV
25	Cont.(Cvl)/1278/2019 CONTEMPT OF COURTS ACT 1971	DHANRAJ BHAGAT <b>vs</b> THE STATE OF JHARKHAND	FAISAL ALLAM FAHAD ALLAM	CHANDRA PRABHA ANOOP KR MEHTA RAHUL SABOO
IA NO, 2985/2021 (For Substitution Petition)	CONTEMPT OF COURTS ACT 1971			
26	Cont.(Cvl)/1281/2019 CONTEMPT OF COURTS ACT 1971	MARY EKKA <b>vs</b> THE STATE OF JHARKHAND	NAND KISHORE PD. SINHA MD SALAHUDDIN ANSARI	RAHUL KR GUPTA SURESH KUMAR NEELAM TIWARY SUNIL KUMAR AGARWAL

27	Cont.(Cvl)/3/2020 CONTEMPT OF COURTS ACT 1971	DR RAM NATH RAM <b>vs</b> THE STATE OF JHARKHAND	DHANAJAY KR DUBEY AKSHAY KR MAHATO	RAHUL KR GUPTA SURESH KUMAR SUNIL KUMAR AGARWAL
28	Cont.(Cvl)/192/2020 CONTEMPT OF COURTS ACT 1971	MUKUL KUMAR <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	JAI PRAKASH,(A A G) SANJAY PIPRAWALL ANOOP KR MEHTA
<b>wt29</b>	Cont.(Cvl)/250/2019 CONTEMPT OF COURTS ACT 1971	SHASHI BALA KAUR <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	ANOOP KR MEHTA ABHAY PRAKASH AJIT KUMAR SANJAY PIPRAWALL
<b>wt30</b>	Cont.(Cvl)/376/2020 CONTEMPT OF COURTS ACT 1971	CHANDO LAL JAISWAL <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY	RAHUL SABOO ABHAY PRAKASH SANJAY PIPRAWALL ANOOP KR MEHTA
31	Cont.(Cvl)/448/2020 CONTEMPT OF COURTS ACT 1971	CAPT DR VIDYA BINOD PRASAD <b>vs</b> THE STATE OF JHARKHAND	SHUBHAM MISHRA	MANISH MISHRA
32	Cont.(Cvl)/480/2020 CONTEMPT OF COURTS ACT 1971	MUNDRIKA PRASAD SINGH <b>vs</b> STATE OF JHARKHAND	AKSHAY KR MAHATO	GAUTAM RAKESH KISHORE KR SINGH
33	Cont.(Cvl)/491/2020 CONTEMPT OF COURTS ACT 1971	SMT SEEMA KUMARI <b>vs</b> THE STATE OF JHARKHAND	ABHISHEK SINHA RAUNAK SAHAY	JAYANT FRANKLIN TOPPO AMIT KR VERMA
34	Cont.(Cvl)/496/2020 CONTEMPT OF COURTS ACT 1971	DULAL CHANDRA GORAIN <b>vs</b> THE STATE OF JHARKHAND	DURGA C. MISHRA	PRABHAT KUMAR
35	Cont.(Cvl)/499/2020 CONTEMPT OF COURTS ACT 1971	LOVELY BIBI <b>vs</b> THE STATE OF JHARKHAND THROUGH MR AMITABH KAUSHAL SECRETARY SOCIAL WELFARE FEMAL AND CHILD DEVE	ASHOK KR PANDEY NAVIN KR SINGH FAHAD ALLAM	MUKESH KR SINHA
36	Cont.(Cvl)/528/2020 CONTEMPT OF COURTS ACT 1971	BAIJNATH MAHTO <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR DUBEY RUHI DUBEY	DARSHANA PODDAR MISHRA
37	Cont.(Cvl)/538/2020 CONTEMPT OF COURTS ACT 1971	NILESH SINGH <b>vs</b> STATE OF JHARKHAND	SAURAV ARUN UJJAWAL SINHA	DR.ASHOK KR.SINGH DARSHANA PODDAR MISHRA
38	Cont.(Cvl)/539/2020 CONTEMPT OF COURTS ACT 1971	LAXMAN SAW <b>vs</b> THE STATE OF JHARKHAND	SHALINI KUMARI	SURESH KUMAR
39	Cont.(Cvl)/625/2020 CONTEMPT OF COURTS ACT 1971	SHYAM DEO PRASAD SINGH <b>vs</b> STATE OF JHARKHAND	SANJAY KUMAR THAKUR	PRABHAT KUMAR
40	Cont.(Cvl)/626/2020 CONTEMPT OF COURTS ACT 1971	PARAS NATH SINGH <b>vs</b> THE STATE OF JHARKHAND	VIPUL PODDAR KUMAR VAIBHAV	MUKESH KR SINHA DR.ASHOK KR.SINGH
41	W.P(C)/3888/2020 RENT RECEIPT	SANCHLA DEVI <b>vs</b> STATE OF JHARKHAND	RAMA KANT TIWARI SUNIL KUMAR AGARWAL	RAJIV RANJAN

42	Cont.(Cvl)/131/2021	KAMALA DEVI <b>vs</b> SHRI PREM PRAKASH THE C E O JHARKHAND STATE CO OPERATIVE BANK LIMITED	RITU KUMAR SREYANSHI VERMA SAMAVESH BHANJ DEO VIKASH KUMAR SHATAKSHI	MANISH MISHRA MRINAL KANTI ROY
	CONTEMPT OF COURTS ACT 1971			
43	Cont.(Cvl)/141/2021	SURYA NARAYAN PRASAD <b>vs</b> DR MARSHAL AIND POSTED AS THE DIRECTOR IN CHIEF HEALTH SERVICES GOVT OF JHARKHAND	RITU KUMAR SREYANSHI VERMA SAMAVESH BHANJ DEO VIKASH KUMAR SHATAKSHI	PARTH S. A. SWAROOP PATI
	CONTEMPT OF COURTS ACT 1971			
44	Cont.(Cvl)/151/2021	SHAILENDRA KUMAR SINGH <b>vs</b> STATE OF JHARKHAND	NAGMANI TIWARI AMITESH KUMAR PANDEY SANJEET KUMAR GOVIND RAY KARAN	SREENU GARAPATI PRASHANT KR SINGH
	CONTEMPT OF COURTS ACT 1971			
45	Cont.(Cvl)/204/2021	MADAN LAL BAJAJ CONSTRUCTION PRIVATE LIMITED THROUGH ITS DIRECTOR NAMELY PRADIP KUMAR BAJAJ <b>vs</b> THE STATE OF JHARKHAND	VIPUL PODDAR KUMARI SUGANDHA	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1971			
46	Cont.(Cvl)/208/2021	P K ABRAHAM <b>vs</b> THE STATE OF JHARKHAND	PANDEY NEERAJ RAI AKCHANSK KISHORE ROHIT RANJAN SINHA	RAJIV SINHA PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1971			
47	Cont.(Cvl)/298/2021	PROF GOBARDHAN MEHTA ALIAS GOVERDHAN MEHTA <b>vs</b> THE STATE OF JHARKHAND	SUMEET GADODIA RITESH KUMAR GUPTA RANJEET KUSHWAHA LAVANYA GADODIA NEHA KUMARI	OM PRAKASH TIWARI ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
48	Cont.(Cvl)/299/2021	DIPAK KUMAR GUPTA <b>vs</b> THE STATE OF JHARKHAND	SAMEER SAHAY KUMARI SUGANDHA TANYA SINGH VIKASH KUMAR CHANCHAL JAIN	AMIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
49	Cont.(Cvl)/310/2021	SARBAN KUMAR KEJRIWAL <b>vs</b> STATE OF JHARKHAND	SUNIL KUMAR AGARWAL	PRAKASH CHANDRA ROY
	CONTEMPT OF COURTS ACT 1971			
50	Cont.(Cvl)/352/2021	ARCHANA BANERJEE <b>vs</b> THE STATE OF JHARKHAND	RAJESH KUMAR APURWA PATHAK	RAHUL SABOO DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
51	Cont.(Cvl)/353/2021	OM PRAKASH GUPTA <b>vs</b> THE STATE OF JHARKHAND	DHANAJAY KR DUBEY	AMIT KUMAR AMIT KR VERMA SUNIL KUMAR AGARWAL
	CONTEMPT OF COURTS ACT 1971			